

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2/2026	GAGAN BIHARI SAHOO VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 () //	
2	D-BLAPL/3/2026	NILASMANI BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /314 /2025 () //	AOR20220000371C202600001
3	D-BLAPL/12/2026	BANTU @ MANGALA SING VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /769 /2025 () //	AOR20220001558C202600001
4	D-BLAPL/19/2026	AMAN SINGHANIA VS UNION OF INDIA	SATYAPADA SHARMA VS	// () //	AOR20220000138C202600002
5	D-BLAPL/22/2026	JINUNGA MALLICK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	//0 () //	
6	D-BLAPL/25/2026	SAGAR LENKA @ SAGAR KUMAR LENKA VS STATE OF ODISHA	KASINATH PATNAIK VS	BARANGA /345 /2025 () //	
7	D-BLAPL/28/2026	NILA MOHAKUD VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /227 /2023 () //	
8	D-BLAPL/29/2026	BABULA NALLA VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
9	D-BLAPL/30/2026	RANJAN PANDA VS STATE OF ODISHA	MAHES DAS VS	SHERAGADA /348 /2025 () //	
10	D-BLAPL/34/2026	MAKURU BINDHANI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SARAT /5 /2025 () //	
11	D-BLAPL/35/2026	RAVI HANTAL @ VANTHALA RAVI @ V. RAVI VS STATE OF ODISHA	SHYAM MANOHAR VS	CHITRAKONDA /177 /2023 () //	

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12	D-BLAPL/39/2026	DAMBARU GOUDA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	DIGAPAHANDI /144 /2017 () //	
13	D-BLAPL/41/2026	CHANDAN KUMAR SETHI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	PATTAMUNDAI MODEL /274 /2025 () //	
14	D-BLAPL/54/2026	PICHU @ SRIKANTA NAYAK @ NAIK VS STATE OF ODISHA	BIKASH KARNA VS	GHANTAPADA /58 /2025 () //	
15	D-BLAPL/59/2026	SANTANU KALATA @ KALTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /120 /2025 () //	
16	D-BLAPL/60/2026	PITARA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
17	D-BLAPL/62/2026	NABIN KHILLO @ KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /139 /2025 () //	
18	D-BLAPL/63/2026	PRABIN KUMAR SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
19	D-BLAPL/65/2026	MATHU KARAD VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //	
20	D-BLAPL/67/2026	DANDADHAR BEHERA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	THAKURGARH /306 /2025 () //	AOR20220001639C202600001
21	D-BLAPL/68/2026	RUPESH SINGH BHESRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /178 /2025 () //	
22	D-BLAPL/69/2026	TUTU DALAI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	BELLAGUNTHA /588 /2025 () //	
23	D-BLAPL/71/2026	BIRENDRA KUMAR SASTRI	LAMBODOR ACHARI	TARASINGI /425 /2025	AOR20220001563C202600001

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/75/2026	GANESH BEHERA	LAMBODOR ACHARI	JAGANNATHA PRASAD /259 /2025	AOR20220001563C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/77/2026	SK. SALIM @ HABIB @ AJI	KULDEEP MOHANTY	SAHADEV KHUNTA /499 /2025	AOD20240000012C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/83/2026	SUNIL NAG	ANIRUDHA DAS	TARBHA /228 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/85/2026	MENAKA SWAIN	BIKASH KARNA	BOUDH /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/87/2026	GANESH PRADHAN	KRUSHNA CHANDRA MEHER	BOUDH /249 /2025	AOR20230000026C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/94/2026	TARUN KUMAR JENA	MAHES DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/103/2026	G. SHANKAR	BIBHU PRASAD CHHUALSINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/104/2026	SAMIR MALLICK	BIBHU PRASAD CHHUALSINGH	DARINGBADI /183 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/107/2026	K.SANTOSH PATRA @ GURKHA @ BAMBA	NRUSINGHA NANDA MOHAPATRA	DIGAPAHANDI /236 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/108/2026	CHHUAPUA @ AJAYA SAHOO	SUKANTA KUMAR NAYAK	RAJKANIKA /564 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/109/2026	RASMI RANJAN SAHOO	SEPHALEE DAS	DHENKANAL TOWN /471 /2025	
		VS	VS	()	

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35	D-BLAPL/115/2026	STATE OF ODISHA MANOJ SUTAR VS	MANGU NANDY VS	// MALKANGIRI /197 /2025 ()	
36	D-BLAPL/121/2026	STATE OF ODISHA SAKHANATH RAY VS	ABHAS MOHANTY VS	// MALKANGIRI /248 /2025 ()	
37	D-BLAPL/122/2026	STATE OF ODISHA PARESH BISWAS VS	ABHAS MOHANTY VS	// MALKANGIRI /248 /2025 ()	
38	D-BLAPL/125/2026	STATE OF ODISHA CHANDRAMANI BAL @ CHANDAN VS	ABHAS MOHANTY VS	// BHADRAK RURAL /240 /2025 ()	
39	D-BLAPL/128/2026	STATE OF ODISHA SAMUEL DIGAL VS	SUSANTA KUMAR LENKA VS	// // ()	AOR20220001299C202600001
40	D-BLAPL/132/2026	STATE OF ODISHA BHAGABANA SAHU VS	DEBASIS SAHOO VS	// RAMPUR (SONEPUR) /186 /2025 ()	
41	D-BLAPL/133/2026	STATE OF ODISHA SANJIT BADABURA @ SANJEET VS	AMIT KUMAR SAHU VS	// JEYPORE MAHILA /171 /2025 ()	
42	D-BLAPL/142/2026	STATE OF ODISHA SANJAYA MAJUMDAR VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /136 /2025 ()	
43	D-BLAPL/145/2026	STATE OF ODISHA LITU @ PABITRA SENAPATI VS	DEEPAK KU SAHOO VS	// //0 ()	
44	D-BLAPL/148/2026	STATE OF ODISHA LUPTIKANTA SAHOO VS	DEEPAK KU SAHOO VS	// MALKANGIRI /201 /2025 ()	
45	D-BLAPL/152/2026	STATE OF ODISHA NETI @ RAKESH KUMAR DAS VS	KARUNAKAR RATH VS	// BALASORE TOWN /47 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/155/2026	MADILA SHANKAR @ M. SHANKAR VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 () //	
47	D-BLAPL/158/2026	P. MOHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	ASKA /347 /2025 () //	
48	D-BLAPL/159/2026	NARTU RAMESH @ N.RAMESH VS STATE OF ODISHA	ASHOK DAS VS	JARADA /392 /2022 () //	
49	D-BLAPL/162/2026	GURUKRUPA BADASETH VS STATE OF ODISHA	MAHES DAS VS	KOTOAGARH /158 /2025 () //	
50	D-BLAPL/167/2026	ANGEL MISHRA VS STATE OF ODISHA	DEBASNAN DAS VS	TOMANDO /324 /2024 () //	
51	D-BLAPL/173/2026	SUBRAT BAIDYA VS STATE OF ODISHA	SANJIT MISHRA VS	KHALLIKOTE /895 /2025 () //	
52	D-BLAPL/178/2026	HITESH JENA VS STATE OF ODISHA	RAMESH MAHARANA VS	SAHID NAGAR P.S. /355 /2025 () //	
53	D-BLAPL/181/2026	MANOJ KUMAR SETHI VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //	
54	D-BLAPL/185/2026	CHANDAN KUMAR MATHA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /97 /2024 () //	
55	D-BLAPL/186/2026	ANANTH SUBASH CHANDRA BOSE VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAYAGADA G.R.P. /63 /2025 () //	
56	D-BLAPL/191/2026	TIKINA ALIAS MD NASARTULLA VS State Of Odisha	Bijay Kumar Behera VS	// () //	AOR20220001736C202600001
57	D-BLAPL/192/2026	RADHAKANTA SETHI @ ABHIMANYU MISHRA	AMITAV TRIPATHY	KANTAMAL /237 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/195/2026	JAGANNATH DAS	HENA DAS	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/202/2026	RASHMI RANJAN NAIK	MANOJ KUMAR PANDA	KOKSARA /295 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/203/2026	ARCHIT PANDA	TANZIM NASRIN	//	AOD20250001139C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/206/2026	SAMANDAR KUMAR SINGH @ SAMUNDAR	RAMESH CHANDRA MAHARANA	PHULBANI SADAR /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/208/2026	SK SAHEB ALLI ALIAS SAIF ALLI	KULDEEP MOHANTY	//	AOD20240000012C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/210/2026	SATYABRAT PADHI @ SATYABRATA PADHI	SOUMYA RANJAN DAS	LAHUNIPADA /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/211/2026	AJMAL CM	RANJAN KUMAR NAYAK	BISSAMCUTTACK /157 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/214/2026	SUKURA DANDAPATA	AMULYA RATNA PANDA	RAIBANIA /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/215/2026	LAXMI NARAYAN MOHANTY	JAJATI KESHARI KHUNTIA	KORAPUT TOWN /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/216/2026	RASHMI RANAJN BHOLA @ SILU @ RASHMI RANJAN BHOLA	BISHNU PRASAD PRADHAN	SPL.TASK FORCE /12 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/217/2026	AMBI DANDPAT	AMULYA RATNA PANDA	RAIBANIA /89 /2024	
		VS	VS	()	

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69	D-BLAPL/218/2026	STATE OF ODISHA SASHIKANTA SAMAL VS	RAMESH MAHARANA VS	// /0 ()	
70	D-BLAPL/219/2026	STATE OF ODISHA AJIT KADAM SETH VS	SANTOSH KUMAR DASH VS	// AMBADOLA /167 /2025 ()	
71	D-BLAPL/221/2026	STATE OF ODISHA KANHAIYA @ KANHIYA TANDI VS	SUSANTA KUMAR TRIPATHY VS	// SINDHIKELA PS /290 /2023 ()	
72	D-BLAPL/226/2026	STATE OF ODISHA BIBHUTI BHUSAN SUNDARAY @ KALU VS	PRAFULLA KUMAR KHATEI VS	// KHURDA MODEL /543 /2025 ()	
73	D-BLAPL/227/2026	STATE OF ODISHA BINOD ORAM VS	SUNIL KUMAR PANDA VS	// JHARSUGUDA /183 /2022 ()	
74	D-BLAPL/229/2026	STATE OF ODISHA ANANDA RAI @ SANAT VS	SK. ZAFARULLA VS	// JHARSUGUDA /587 /2025 ()	
75	D-BLAPL/231/2026	STATE OF ODISHA HARESH KUMBHAR VS	SK. ZAFARULLA VS	// MALKANGIRI /644 /2025 ()	
76	D-BLAPL/234/2026	STATE OF ODISHA NARAYAN NAHAK VS	DEBASIS SARANGI VS	// POLASARA PS /152 /2016 ()	
77	D-BLAPL/235/2026	STATE OF ODISHA SK. SAHIL VS	SK. ZAFARULLA VS	// SORO /1037 /2025 ()	
78	D-BLAPL/239/2026	STATE OF ODISHA RUPAYA MURMU VS	BISWORANJAN SWAIN VS	// BIRMITRAPUR /71 /2025 ()	
79	D-BLAPL/241/2026	STATE OF ODISHA ANANTA PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// BALICHANDRAPUR /516 /2024 () //	

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80	D-BLAPL/242/2026	ADITYA BHOI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BIRMAHARAJPUR /199 /2025 () //	
81	D-BLAPL/243/2026	ASHIK KHADIA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BANDOMUNDA /94 /2022 () //	
82	D-BLAPL/248/2026	SURYAKANTA MOHAPATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	/ /0 () //	
83	D-BLAPL/249/2026	SUSANTA BHUYAN @ SUSANTA KUMAR BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /352 /2024 () //	
84	D-BLAPL/250/2026	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
85	D-BLAPL/255/2026	JAGANNATH GHARANI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NACHUNI /60 /2025 () //	
86	D-BLAPL/259/2026	AYUSH NAMDEV VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	/ /0 () //	
87	D-BLAPL/262/2026	P.SHIVA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	PATNAGARH /164 /2025 () //	
88	D-BLAPL/263/2026	MANUA @ MANOJ MANSINGH @ MANASINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /344 /2025 () //	
89	D-BLAPL/265/2026	SAKIL @ SAKILA MARNDI VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BANGRIPOSI /35 /2025 () //	
90	D-BLAPL/266/2026	DHEGA @ SUNIL MANSINGH @ SUNIL KUMAR MANSINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /344 /2025 () //	
91	D-BLAPL/269/2026	RANJAN NAYAK @ GADTIA	RAKESH BEHERA	REAMAL /202 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/271/2026	ARUP KUMAR GIRI @ RABI	PRAVASH CHANDRA JENA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/275/2026	CHANDAN @ BAIDYANATH JENA	PRAVASH CHANDRA JENA	BHOGRAI /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/278/2026	RAMA JENA	SUJIT KUMAR PATNAIK	BADABAZAR /590 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/282/2026	GYANARANJAN NAYAK @ BANTI	BEDA PRAKASH PANDA	JODAPADAR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/286/2026	BHAJA @ BHAJAMAN CHANDAN	RAMESH CHANDRA MAHARANA	BAGDIA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/289/2026	AMIT MINZ	RUDRA NARAYAN PARIJA	RAJGANGPUR /476 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/290/2026	DEBENDRA BISWAL	RAMESH CHANDRA MAHARANA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/293/2026	BADAL KUMAR SWAIN @ BADAL KU. SWAIN	JYOTIRMAYA SAHOO	ASKA /677 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/295/2026	Sanjay Kumar Malik	Prabir ku Ray	//	AOR20230000820C202600002
		VS	VS	()	
		State Of Odisha		//	
101	D-BLAPL/296/2026	MD. MONAKIB HUSSAIN @ AKIB	RUDRA NARAYAN PARIJA	KUTRA /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/304/2026	RAJENDRA BEHERA ALIAS BUDHA	LAXMI CHARAN BEHERA	//	AOD20240000170C202600002
		VS	VS	()	

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103	D-BLAPL/305/2026	STATE OF ODISHA MANAS RANJAN JENA VS	SUDHANSHU SEKHAR DASH VS	// //0 0	
104	D-BLAPL/311/2026	STATE OF ODISHA MANAS BHOI VS	T dhiren kumar dora VS	// // 0	AOD20220004577C202600001
105	D-CMAPL/130/2026	STATE OF ODISHA HADIBANDHU SENAPATY @ SENAPATI VS	SUVASHISH PATTANAIAK VS	// // 0	
106	D-CMP/39/2026	HARIHAR BEHERA GOBINDA SAHU VS	AMIT PRASAD BOSE VS	// // 0	
107	D-CMP/89/2026	DEBANANDA MEHER DEBARAJ ROURTRAY VS	ARJUNA CHARANA BEHERA VS	// // 0	
108	D-CMP/117/2026	PUSPALATA SAHOO NAMITA SAHU VS	NIRMAL KISHORE RATH VS	// // 0	
109	D-CMP/129/2026	NILAMADHAB JENA USHAMANI DAS VS	DWARIKA PRASAD MOHANTY VS	// // 0	
110	D-CMP/139/2026	PARIKHITA BISWAL SATYAJEET MALLICK @ SATYAJIT MALLICK VS	MANAS RANJAN SATPATHY VS	// // 0	
111	D-CMP/186/2026	CHANDRAKANTA MALLIK BHAGIRATHI DHAL VS	NIRMAL KISHORE RATH VS	// // 0	
112	D-CMP/190/2026	NILAMADHAB JENA SARAT KUMAR PANDA VS	NIRMAL KISHORE RATH VS	// // 0	
113	D-CMP/194/2026	NILAMADHAB JENA RABINDRA KUMAR PRADHAN @ RABINDRA PRADHAN VS	HANANNATH BHUYAN VS	// // 0	
		PURNA CHANDRA GOUDA		//	

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114	D-CMP/196/2026	DEEPAK KUMAR BASA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 0 //	
115	D-CMP/239/2026	M/S. HALLMARK ORNAMENTS PVT. LTD.,KHURDA VS RINKESH PANDA	DEBAKANTA MOHANTY VS	// 0 //	
116	D-CMP/246/2026	SAGARIKA PANIGRAHI VS SATYABHAMA NAYAK	BHASKAR CHANDRA PANDA VS	// 0 //	
117	D-CMP/250/2026	INDIRA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 0 //	
118	D-CMP/255/2026	PRAMOD KUMAR PRADHAN VS HEMANTA KUMAR BARAL	BHASKAR CHANDRA PANDA VS	// 0 //	
119	D-CMP/262/2026	ABANI MANDAL VS SAMIRANA PATRA	SWARUP KUMAR PATNAIK VS	// 0 //	
120	D-CMP/266/2026	DEEPAK KUMAR BASA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 0 //	
121	D-CMP/275/2026	GHANASHYAM SAHOO VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 0 //	
122	D-CMP/282/2026	PURNA CHANDRA SAHOO VS PRADIPTA KUMAR JENA	NIRMAL KISHORE RATH VS	// 0 //	
123	D-CMP/290/2026	SANYASI CHARAN SAHOO VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
124	D-CMP/294/2026	HEMANTA KUMAR NAYAK VS BILASINI DEI	AMIT PRASAD BOSE VS	// 0 //	
125	D-CMP/295/2026	KABITA SAHU	NIRMAL KISHORE RATH	//	

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		VS	VS	0	
		NILAMADHAB JENA		//	
126	D-CMP/300/2026	SAWARMAL @ SAWARIA BARMA	AGNIHOTRA SAHU	//	
		VS	VS	0	
		KAILASH BARMA		//	
127	D-CMP/311/2026	ANKUR PATRA	NARAYAN PRASAD PARIJA	//	
		VS	VS	0	
		RADHANATH MOHANTY		//	
128	D-CMP/334/2026	RAJESH AGARWAL@RAJESH KUMAR AGARWAL	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		SATYABHAMA BEHURA		//	
129	D-CMP/360/2026	RAJESH AGARWAL @ RAJESH KUMAR AGARWAL	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		SATYABHAMA BEHURA		//	
130	D-CMP/412/2026	ASTAM KUMBHAR	BUDHIRAM DAS	//	
		VS	VS	0	
		BRAHMA KUMBHAR		//	
131	D-CONTC/15/2026	PRABAS KUMAR BARDHAN	ANUGRAHA NARAYAN SAMANTRAY	//	
		VS	VS	0	
		S.SONAL, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR		//	
132	D-CONTC/18/2026	JASIMUDDIN KHAN	ADV.	//	
		VS	VS	0	
		GOPABANDHU BHOSAGAR, O.A.S, (S) BDO, DERABISH, KENDRAPARA		//	
133	D-CONTC/27/2026	MANAGING COMMITTEE OF GADIBRAHMA GIRLS HIGH SCHOOL	HEMANT PRABHU JENA	//	
		VS	VS	0	
		DR.N.THURUMALLA NAIK, I.A.S		//	
134	D-CONTC/28/2026	MANAGING COMMITTEE OF TORA GIRLS HIGH SCHOOL	HEMANT PRABHU JENA	//	
		VS	VS	0	
		DR. N.THIRUMALA NAIK, I.A.S		//	
135	D-CONTC/41/2026	NILADRI BIHARI NAIK	BHAKTA RANJAN BARIK	//	
		VS	VS	0	
		HEMANT SHARMA, I.A.S		//	
136	D-CONTC/50/2026	SANTOSH KUMAR DAS	ADV.	//	
		VS	VS	0	

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137	D-CONTC/56/2026	RASHMI RANJAN NAYAK, ADDL. SEC. TO GOVT. DEPT., BBSR NARENDRA MOHAN MARANDI VS	ADV. VS	// // ()	
138	D-CONTC/57/2026	RAJESH PRADHAN, SUPT. ENGINEER, RURAL WORKS DIVISION, BARIPADA RAMESH CHANDRA SAHU VS	ADV VS	// // ()	AOR20220001326C202600002
139	D-CONTC/60/2026	VISHAL KUMAR DEV, SECRETARY ENERGY DEPARTMENT, ODISHA DR. SASMITA KUMARI PADHY VS	ADV. VS	// // ()	
140	D-CONTC/64/2026	DIPAK KUMAR SAHOO, VICE CHANCELLOR, SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR DITIKRISHANA PRADHAN VS	ADV. VS	// // ()	
141	D-CONTC/66/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, KHORDHA KANGALI CHARAN BEHERA VS	ADV VS	// // ()	AOR20220001535C202600001
142	D-CONTC/67/2026	GAUTAMI NAYAK, DISTRICT TREASURY OFFICER, DHENKANAL SUSHIL KUMAR SARANGI VS	ADV VS	// // ()	AOD20240000743C202600001
143	D-CONTC/69/2026	SANJAY KUMAR SINGH, PRINCIPAL SECRETARY WORKS DEPARTMENT MANAS KUMAR SINGH VS	RAJENDRA KUMAR PRADHAN VS	// // ()	
144	D-CONTC/70/2026	PRADEEP KUMAR SAHA, EXECUTIVE OFFICER, TALCHER MUNICIPALITY KHETRABASI PRADHAN VS	ADV. VS	// // ()	
145	D-CONTC/71/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, KHORDHA PRAFULLA KUMAR TRIPATHY VS	ADV VS	// // ()	AOR20220001326C202600003
146	D-CONTC/76/2026	DILLIP KUMAR ROUSTRAY, COLLECTOR AND DISTRICT MAGISTRATE BHADRAK RANJAN KUMAR PRADHAN VS	ADV. VS	// // ()	
147	D-CONTC/77/2026	DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, KHORDHA RAMESH CHANDRA PRADHAN VS	ADV. VS	// // ()	
		DHARITRY MISHRA, GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR, KHORDHA			

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148	D-CONTC/82/2026	SARAT CHANDRA MAHANTA VS	ADV. VS	// ()	
149	D-CONTC/85/2026	BISWADEEP SINGH,EXECUTIVE ENGINEER,KEONJHAR IRRIGATION DIVISION,MANDUA,KEONJHAR BIDYUBHUSAN SENAPATI VS	ADV. VS	// ()	
150	D-CONTC/90/2026	UMESH CHANDRA SETHI,SUPERINTENDING ENGINEER,KENDRAPARA IRRIGATION DIVISION,KENDRAPADA GOBARDHAN MOHANTA VS	ADV. VS	// ()	
151	D-CONTC/105/2026	AKHAYA KUMAR NAIK, ADDL.CHIEF ENGNR. I/C, SUPDT. ENGNR. RURAL WORKS DIVN., BARIPADA SURAJ KUMAR RAUTA VS	ADV. VS	// ()	
152	D-CONTC/109/2026	SASHI BHUSAN MOHAPATRO, B.D.O, POLSARA SURAJ KUMAR RAUTA VS	ADV. VS	// ()	
153	D-CONTC/112/2026	SASHI BHUSAN MAHAPATRO, B.D.O TUSAR KANTA MAJHI VS	ADV. VS	// ()	
154	D-CONTC/114/2026	ASHUTOSH KULKARNI, I.A.S. RABINARAYAN SWAIN VS	ADV. VS	// ()	
155	D-CONTC/116/2026	R.P.F.COMMISSIONER, BBSR VIKRAM NAHAK VS	ADV. VS	// ()	
156	D-CONTC/118/2026	V. KEERTIVASAN, I.A.S. JHUNUBALA DEI VS	ADV. VS	// ()	
157	D-CONTC/121/2026	N.TIRUMALA NAIK, IAS NAKA RAMUDU @ N. RAMUDU VS	ADV. VS	// ()	
158	D-CONTC/122/2026	V. KEERTIVASAN, I.A.S. GOLAPALLI AMALU @ G.AMALU VS	ADV. VS	// ()	
159	D-CONTC/125/2026	V. KEERTIVASAN, I.A.S. NAKA RAMUDU @ N. RAMUDU VS	ADV. VS	// ()	

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		VS	VS	0	
		V. KEERTIVASAN, I.A.S.		//	
160	D-CONTC/132/2026	GOLAPALLI AMALU @ G. AMALU	ADV.	//	
		VS	VS	0	
		V. KEERTIVASAN, I.A.S.		//	
161	D-CONTC/133/2026	JHUM JHUM DAS	DINESH KUMAR PANDA	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
162	D-CONTC/137/2026	BIJAY KUMAR PRUSTY	ADV.	//	
		VS	VS	0	
		SURYA SHANKAR DASH, TAHASILDAR, GOP		//	
163	D-CONTC/142/2026	JUGAL CHARAN NAYAK	PRAFULLA KUMAR MAHAPATRA	//	
		VS	VS	0	
		N.TIRUMALA NAIK, IAS		//	
164	D-CONTC/149/2026	BALAKRUSHNA SWAIN	AUROBINDA SAHOO	//	AOD20220003080C202600001
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
165	D-CONTC/285/2026	RAJ KISHORE NAIK	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU, I.A.D		//	
166	D-CONTC/287/2026	DR. TRAILOKYA PRASAD MAHAPATRA	SADASIVA PATRA (1)	//	AOD20230000737C202600001
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRERATY, HIGHER EDUCATION DEPARTMENT		//	
167	D-CONTC/292/2026	KRUSHNA CHANDRA PRADHAN	ADV.	//	
		VS	VS	0	
		SIDHARTH DAS, IAS		//	
168	D-CONTC/296/2026	SIMANCHALA SATAPATHY	NIHAL RATH	//	
		VS	VS	0	
		SURENDRA KUMAR, I.A.S		//	
169	D-CONTC/298/2026	KALYANI BISWAL	ADV.	//	
		VS	VS	0	
		SRIYA S.BEHERA,MANAGER(BO),SBI,MAINBRANCH,BBSR		//	
170	D-CONTC/303/2026	SUMITRA HATI	ADV.	//	
		VS	VS	0	

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171	D-CONTC/305/2026	DEORANJAN KUMAR SINGH, I.A.S UMA SANKAR BEHERA VS	ADV. VS	// // 0	
172	D-CONTC/310/2026	MUNNA KANUNDIA,EXECUTIVE ENGINEER,R.W.S AND S DIVISION,BHANJANAGAR,GANJAM PITABAS PANDA VS	SAROJA KANTA SAMAL VS	// // 0	
173	D-CONTC/312/2026	ARBIND AGRAWAL,IAS RASHMITA PRADHAN VS	ADV. VS	// // 0	
174	D-CONTC/316/2026	DEORANJAN KUMAR SINGH, I.A.S SANKAR PRADHAN VS	ADV. VS	// // 0	
175	D-CONTC/317/2026	DEORANJAN KUMAR SINGH, I.A.S PADMINI PRADHAN VS	ADV. VS	// // 0	
176	D-CONTC/321/2026	N.THIRUMALA NAIK,COMM-CU,-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDHA CHAMPA BEHERA VS	ARUPANANDA GOSWAMY VS	// // 0	
177	D-CONTC/324/2026	DEORANJAN KUMAR SINGH, I.A.S MO MATI BHAPUR, NAYAGARH VS	ADV. VS	// // 0	
178	D-CONTC/328/2026	AKSHYA SUNIL AGARWAL,COLLECTOR,NAYAGARH RAJESH KUMAR BISWAL VS	SAROJA KANTA SAMAL VS	// // 0	
179	D-CONTC/331/2026	ARBIND AGRAWAL,IAS SANKAR BEHERA VS	ADV. VS	// // 0	
180	D-CONTC/332/2026	DEORANJAN KUMAR SINGH, I.A.S RANJAN KUMAR SAMAL VS	SAROJA KANTA SAMAL VS	// // 0	
181	D-CONTC/337/2026	ARBIND AGRAWAL,IAS SURYAKANTI MANIA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// // 0 //	

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182	D-CONTC/339/2026	TANMAYA KUMAR BEURIA VS ARBIND AGRAWAL,IAS	SAROJA KANTA SAMAL VS	// 0 //	
183	D-CONTC/341/2026	KANCHAN PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
184	D-CONTC/342/2026	DILLIP KUMAR PANI VS NIRLIPTA MOHANTY,EXECUTIVE OFFICER,BALASORE MUNICIPALITY,BALASORE	ADV. VS	// 0 //	
185	D-CONTC/345/2026	BALUNKI BARIK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
186	D-CONTC/347/2026	SARASINI PRADHAN VS BALMUKUNDA BHUYAN,OAS	ADV. VS	// 0 //	
187	D-CONTC/352/2026	SAROJ KUMAR TARAI VS B.PARAMESWARAN,IAS	ADV. VS	// 0 //	
188	D-CONTC/356/2026	RABINDRA KUMAR PANIGRAHI VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
189	D-CONTC/379/2026	LAXMIDHAR BEHERA VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
190	D-CONTC/385/2026	BILASA NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
191	D-CONTC/393/2026	UPENDRA NAYAK VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
192	D-CONTC/398/2026	SANJAY KUMAR PRADHAN VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
193	D-CONTC/401/2026	SANTILATA PRADHAN	ADV.	//	

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		VS	VS	0	
194	D-CONTC/404/2026	DEORANJAN KUMAR SINGH, I.A.S PRADIP KUMAR DAS	ADV.	//	
		VS	VS	0	
195	D-CONTC/414/2026	HEMANT SHARMA, IAS T. BRAJENDRA PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
196	D-CONTC/418/2026	V. KEERTHI VASAN, COLLECTOR, GANJAM BIRA BEHERA	ADV.	//	
		VS	VS	0	
197	D-CONTC/421/2026	DEORANJAN KUMAR SINGH, I.A.S BIKASH NAYAK	ADV.	//	
		VS	VS	0	
198	D-CONTC/422/2026	DEORANJAN KUMAR SINGH, I.A.S PRAMOD KUMAR PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
199	D-CONTC/427/2026	V. KEERTHI VASAN, COLLECTOR, GANJAM URMILA JENA	ADV.	//	
		VS	VS	0	
200	D-CONTC/429/2026	DEORANJAN KUMAR SINGH, I.A.S T. SANJAY PRADHAN	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
201	D-CONTC/433/2026	DIBYAJYOTI PARIDA, COLLECTOR, GANJAM GOUTAM BHUYAN	ADV.	//	
		VS	VS	0	
202	D-CONTC/439/2026	SARAT CHANDRA MALLICK, ASST. REGISTRAR CO OPERATIVE SOCIETIES, CUTTACK CIRCLE I JYOTIRANJAN MALLICK	SONALI PRUSTY	//	
		VS	VS	0	
203	D-CONTC/445/2026	ASWATHY S., I.A.S. BASANT KUMAR BEHERA	ADV.	//	
		VS	VS	0	
204	D-CONTC/455/2026	KALUNGE GORAKH WAMAN, IFS SAGARIKA SAHOO	ADV.	//	
		VS	VS	0	AOD20220001998C202600001

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205	D-CONTC/456/2026	BIRENDRA KORKORA, DIRECTOR SECONDARY EDUCATION EVENSWAR PRADHAN VS M TIRUMALA, IAS	SAKTIDHARA MISHRA VS	// // ()	AOD20240000216C202600001
206	D-CONTC/457/2026	KABIRAJ BHOI VS KALUNGE GORAKH WAMAN, IFS	ADV. VS	// // ()	
207	D-CONTC/458/2026	NILAMADHAB SAHOO VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // ()	
208	D-CONTC/461/2026	MANAGOBINDA PARIDA VS DEORANJAN KUMAR SINGH, I.A.S.	ADV. VS	// // ()	
209	D-CONTC/466/2026	SUKANTI MOHANTY VS DR. N.THIRUMALLA NAIK, I.A.S.	ADV. VS	// // ()	
210	D-CONTC/469/2026	ASHOK KUMAR DASH VS DR. N.THIRUMALA NAIK, I.A.S.	ADV. VS	// // ()	
211	D-CRLA/20/2026 CRLA/1/2026	JNANENDRA SWAIN VS STATE OF ODISHA(VIG)	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /32 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR(Khordha) TR/0000037/2010	
212	D-CRLA/49/2026	PRAVANJAN NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CUTTACK SADAR /177 /2011 () //	
213	D-CRLA/76/2026	DUSHMANTA BHUE @ BABLU VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	JHARSUGUDA /111 /2022 () //	
214	D-CRLA/96/2026	BENUDHAR MOHANTY VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /63 /2010 () //	
215	D-CRLA/105/2026	SATYABRATA PRADHAN @ MITU VS STATE OF ODISHA	DEVASHIS PANDA VS	RANPUR /245 /2020 () //	

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216	D-CRLA/137/2026	ABHIMANYU SAHOO VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	CUTTACK VIGILANCE /23 /2012 () //	AOR2022000053C202600002
217	D-CRLA/147/2026	PABITRA MOHAN NAYAK VS STATE OF ODISHA(VIG.)	KASHINATH PATTANAİK VS	CUTTACK VIGILANCE /13 /2010 () //	
218	D-CRLA/165/2026	BHUBAN MOHAN DASH VS STATE OF ODISHA(VIG.)	DEBABRATA DASH VS	VIGILANCE PS (BERHAMPUR) /30 /2004 () //	
219	D-CRLA/175/2026	PURUSOTTAM MOHANTY VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	CUTTACK VIGILANCE /6 /2015 () //	AOR20220001328C202600004
220	D-CRLA/184/2026	SUDAM CHANDRA SAHU VS STATE OF ODISHA (VIGILANCE)	Anjan Kumar Biswal VS	// () //	AOR20220001328C202600005
221	D-CRLA/199/2026	SANTANU KUMAR KAR VS STATE OF ODISHA (VIGILANCE)	Anjan Kumar Biswal VS	// () //	AOR20220001328C202600006
222	D-CRLA/204/2026	BHAGABANA GHIBELA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// () //	AOD20240000366C202600003
223	D-CRLA/222/2026	SAROJ NARAYAN TRIPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /101 /2025 () //	
224	D-CRLA/228/2026	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /237 /2023 () //	
225	D-CRLA/292/2026	PURUSOTTAM PRADHAN VS STATE OF ODISHA	RUCHI RAJGARHIA VS	SUNDARGARH SADAR /11 /2013 () //	
226	D-CRLLP/6/2026	STATE OF ODISHA VS NIKIL KUMAR	AUROVINDA MOHANTY, A.S.C. VS	MOHANA /120 /2020 () //	LOD20240000194C202600002
227	D-CRLLP/8/2026	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	MOHANA /129 /2020	LOD20240000200C202600001

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		VS	VS	()	
		ANUGRAHA LIMA		//	
228	D-CRLLP/11/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	KANTABANJI /332 /2021	LOD20240000194C202500540
		VS	VS	()	
		SAHANAWAJ ANSARI		//	
229	D-CRLLP/16/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	MOHANA /37 /2021	LOD20240000194C202500541
		VS	VS	()	
		RAMPEE KUMAR YADAV		//	
230	D-CRLMA/84/2026	SRIKANTA ROUT	ADV.	SUKINDA /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-CRLMC/5/2026	BULU @ ARABINDA MOHANTY	SURYAKANTA DASMOHAPATRA	RASGOBINDPUR /17 /2025	AOR20220004152C202500058
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-CRLMC/14/2026	BANSIDHAR BEHERA	ARUN KUMAR BEHERA	//	AOR20220003422C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-CRLMC/15/2026	NIHAR NAMRASIL	PVS NANAJI ACHARY	KOTPAD /169 /2022	AOR20220000211C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-CRLMC/27/2026	ADWAIT KUMAR PRADHAN	RAGHUNATH DASMOHAPATRA	NAYAGARH SADAR /86 /2019	
		VS	VS	()	
		SURAMA PRADHAN@NAYAK		//	
235	D-CRLMC/55/2026	SANTANU KALATA @ KALTA	JUGALA KISHORE PANDA	BOUDH /22 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-CRLMC/61/2026	SANTOSH KUMAR SETHY	UMESH KUMAR LENKA	MAHILA P.S. BUXIBAZAR /12 /2013	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-CRLMC/66/2026	AKRURA MAJHI	SURAJ MOHANTY	VIGILANCE PS (BERHAMPUR) /10 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
238	D-CRLMC/70/2026	RAHUL DANGRI	MANORANJAN PADHY	LAXMIPUR /70 /2022	AOD20220003086C202600001
		VS	VS	()	

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239	D-CRLMC/73/2026	STATE OF ODISHA AJAY KUMAR MISHRA VS	ALOK KUMAR PANDA VS	// MARKAT NAGAR /97 /2017 ()	AOD20240000536C202600001
240	D-CRLMC/86/2026	STATE OF ODISHA DEBARAJ PANIGRAHI VS	PRAVAT KUMAR MUDULI VS	// MAHILA P.S.(BBSR) /333 /2025 ()	
241	D-CRLMC/88/2026	STATE OF ODISHA HEMANTA SUNA VS	BIKASH KARNA VS	// BAUNISUNI /56 /2025 ()	
242	D-CRLMC/89/2026	STATE OF ODISHA ANJAN KUMAR @ ANJAN DANDAPAT VS	BISWAJIT MOHAPATRA VS	// SINGLA /145 /2024 ()	
243	D-CRLMC/90/2026	STATE OF ODISHA KAPAL BASUDEV @ K.BASUDEV @ KAPAL VASUDEVA VS	ANJAY KUMAR PRADHAN VS	// //0 ()	
244	D-CRLMC/93/2026	SUB-DIVISIONAL MAGISTRATE , CHATRAPUR AMITAV SATPATHY@SATAPATHY VS	JUGALA KISHORE PANDA VS	// BOUDH /413 /2025 ()	
245	D-CRLMC/101/2026	STATE OF ODISHA RABI BEHERA VS	SURYAKANTA DWIBEDI VS	// ASKA /83 /2022 ()	
246	D-CRLMC/106/2026	STATE OF ODISHA LEMON PARIDA VS	SURYAKANTA DWIBEDI VS	// ASKA /82 /2022 ()	
247	D-CRLMC/111/2026	STATE OF ODISHA CHITTARANJAN SAHU VS	BIKASH KARNA VS	// //0 ()	
248	D-CRLMC/112/2026	STATE OF ODISHA AJAY KUMAR MISHRA VS	ALOK KUMAR PANDA VS	// MARKAT NAGAR /118 /2016 ()	AOD20240000536C202600002
249	D-CRLMC/113/2026	STATE OF ODISHA KELU CHARAN MOHANTY VS	RAJIB BIHARI MISHRA VS	// BALANGA /43 /2003 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-CRLMC/120/2026	HIMANISH MOHAPATRA @ RAJA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	KHANDAGIRI P.S. /703 /2024 () //	
251	D-CRLMC/123/2026	AKRURA MAJHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	VIGILANCE PS (BERHAMPUR) /8 /2025 () //	
252	D-CRLMC/124/2026	M/S. ROAD AND ROOF CONSTRUCTION,ANGUL VS ALVIN BITUMIX ENTERPRISES, GANJAM	ANUP UDAYA SENAPATI VS	/ /0 () //	
253	D-CRLMC/126/2026	NIKHIL PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /447 /2024 () //	AOR20220001487C202600002
254	D-CRLMC/129/2026	BIKRAM SWAIN VS STATE OF ODISHA	UMAKANTA BARIK VS	LANJIGARH /88 /2025 () //	
255	D-CRLMC/135/2026	SATYAJIT SAMAL VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	CAPITAL P.S. /95 /2024 () //	
256	D-CRLMC/139/2026	ASIM NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /90 /2024 () //	
257	D-CRLMC/156/2026	MANOJ KUMAR JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	DHAMNAGAR /158 /2025 () //	
258	D-CRLMC/176/2026	SAMEER PATRA @ SAMEER KUMAR PATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	DHARAMGARH /1327 /2014 () //	AOD20240000069C202600001
259	D-CRLMC/196/2026	D DIPTI RANJAN VS State Of Odisha	Bijay Kumar Behera VS	/ / () //	AOR20220001736C202600002
260	D-CRLMC/198/2026	SK.SONA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 () //	
261	D-CRLMC/220/2026	RABINDRA JENA@KALIA	DEEPAK RANJAN PARIDA	KHAIRA /57 /2011	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-CRLMC/236/2026	VICTIM -CUM- INFORMANT	SUSANTA SEKHAR PARIDA	BINJHARPUR /553 /2025	AOR20220001661C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-CRLMC/253/2026	RAHUL KUMAR SINGH	RAMESH CHANDRA MAHARANA	KASHIPUR /129 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-CRLMC/261/2026	PRAHALLAD PALLAI @ PRAHALA PALLAI	OM SWARUP	TOMANDO /377 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-CRLMC/283/2026	AMIT CHOUDHARY	BISHNU PRASAD PRADHAN	BADACHANA /103 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-CRLMC/287/2026	GYANA RANJAN PATRA	BISWAJIT NAYAK	/ /0	
		VS	VS	()	
		SUNIL KUMAR PANDA		//	
267	D-CRLMC/300/2026	BASANTA BISOI	BIJAYA KUMAR MISHRA	KHURDA SADAR /279 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-CRLMC/301/2026	ROSHAN KUMAR PRADHAN	Soubhagya Swain	/ /	AOR20220001296C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-CRLMC/303/2026	PRASANNA KUMAR SAHOO	DHANESWAR BARIK	/ /	AOD20250000498C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-CRLMC/307/2026	SUKHALATA NAYAK	SOUBHAGYA SUNDAR DAS	CUTTACK VIGILANCE /71 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
271	D-CRLMP/43/2026	LALIT KUMAR BSAKHA	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-CRLMP/47/2026	BHANJA KISHORE MAHALIK @ BHANJA MAHALIK	ARJUNA CHARANA BEHERA	/ /0	
		VS	VS	()	

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273	D-CRLMP/51/2026	STATE OF ODISHA GADADHAR BEHERA VS	SURAJ MOHANTY VS	// /0 ()	
274	D-CRLMP/52/2026	STATE OF ODISHA PRATIK MISHRA VS	KISHORE KUMAR MISHRA VS	// /0 ()	
275	D-CRLMP/151/2026	MONALISHA MAHAPATRA DILLIP KUMAR MOHARANA VS	PRAFULLA CHANDRA DAS VS	// /0 ()	
276	D-CRLMP/164/2026	STATE OF ODISHA RANJIT KUMAR PATRA VS	MIHIR SAHOO VS	// /0 ()	
277	D-CRLMP/190/2026	STATE OF ODISHA ASHIS @ ASHISH BOHIDAR VS	ABHAYA KUMAR PARIDA VS	// /0 ()	
278	D-CRLMP/212/2026	STATE OF ODISHA BHARAT SETH VS	MOHAMMED MUSTAQ ANSARI VS	// /0 ()	
279	D-CRLMP/247/2026	PUSPANJALI SETH SAINATH DAS VS	BRAJA MOHAN SARANGI VS	// /0 ()	
280	D-CRLMP/256/2026	STATE OF ODISHA SUBAS CHANDRA SAHOO@SUBAS SAHOO VS	BRAJA KISHORE PANDA VS	// /0 ()	
281	D-CRLMP/260/2026	STATE OF ODISHA TAPAS RANJAN DAS VS	SASWATA PATNAIK VS	// /0 ()	AOD20240001090C202600001
282	D-CRLMP/268/2026	STATE OF ODISHA ARNAPURNA BEHERA VS	BIJAYA KUMAR MISHRA VS	// /0 ()	
283	D-CRLMP/276/2026	STATE OF ODISHA RAJESH PANDA VS	BIJAYA KUMAR ROURTRAY VS	// /0 ()	
		STATE OF ODISHA		//	

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284	D-CRLREV/7/2026 CRLREV/1/2026	KAMESH CHANDRA PARIDA@PINTU@KAMESH PARIDA VS STATE OF ODISHA	BIBHABANI SHANKAR DASPARIDA VS STATE OF ODISHA	BHADRAK TOWN /157 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000687/2024	
285	D-CRLREV/9/2026	CHHABINDRA CHHATOI VS RABINDRANATH BEHERA	ANUGRAHA NARAYAN SAMANTRAY VS RABINDRANATH BEHERA	// () //	
286	D-CRLREV/31/2026	NILIMA ORAM @ LILI ORAM VS GEETA PAHADIA	AMIT PRASAD BOSE VS GEETA PAHADIA	// () //	
287	D-CRLREV/37/2026	HEMANTA KUMAR CHHURA VS STATE OF ODISHA	UMAKANTA BARIK VS STATE OF ODISHA	// () //	
288	D-CRLREV/57/2026	MANGULI NAYAK @ MANGU VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS STATE OF ODISHA	NAYAGARH /352 /2006 () //	AOR20230000709C202600001
289	D-CRLREV/240/2026	SAROJINI RATH VS STATE OF ODISHA	BITAS KUMAR SWAIN VS STATE OF ODISHA	PATTAPUR (ASKA) /5 /2023 () //	
290	D-CRLREV/257/2026	DR. BIBHU PRASAD NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS STATE OF ODISHA	HARICHANDANPUR /130 /2025 () //	
291	D-CRLREV/298/2026	SURENDRA MIRGAN @ MIRIGAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS STATE OF ODISHA	DABUGAM /113 /2008 () //	
292	D-CRLREV/309/2026	SIMANCHALA NAYAK VS STATE OF ODISHA	SUSANTA LENKA VS STATE OF ODISHA	// () //	AOR20220001299C202600002
293	D-FAO/43/2026	JASOMATI MAJHI VS M/S. S.K. AGARWALLA	PRADEEP KUMAR MISHRA VS M/S. S.K. AGARWALLA	// () //	
294	D-FAO/107/2026	ARATI PARIDA VS UNION OF INDIA	SATYABAN SAHOO VS UNION OF INDIA	// () //	
295	D-FAO/148/2026	DEPUTY CHIEF ENGINEER(CON-II),BBSR	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	//	

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		VS	VS	()	
		RAMA CHANDRA OJHA		//	
296	D-FAO/197/2026	D.M., NEW INDIA ASSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		AJAY KUMAR KISHAN		//	
297	D-FAO/201/2026	D.M.,ORIENTAL INSURANCE CO. LTD.,BALASORE	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		KOUSALYA BEWA		//	
298	D-FAO/202/2026	D.M., ORIENTAL INSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		LAXMIPRIYA BEHERA		//	
299	D-FAO/203/2026	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		SURESH MAHARANA		//	
300	D-FAO/208/2026	B.M.,M/S, NEW INDIA ASSURANCE CO. LTD.	NAYAN BEHARI DAS	//	
		VS	VS	()	
		LIPI GOUDA		//	
301	D-FAO/211/2026	MANAGING COMMITTEE OF GADADHAR GIRLS HIGH SCHOOL, BALASORE	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-FAO/219/2026	MANAGING COMMITTEE OF KAILASH CHANDRA GIRLS HIGH SCHOOL, BALASORE	PRASANTA KUMAR MAHALI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-FAO/265/2026	DWIJA DALAPATI	JYOTI RANJAN DEO	//	AOR20220002834C202600001
		VS	VS	()	
		KALAKANHU PATEL		//	
304	D-FAO/348/2026	GAIYADHAR BISHOYI	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
305	D-FAO/361/2026	SUNITA SAHOO	DEBASISH PATNAIK	//	
		VS	VS	()	
		UNION OF INDIA		//	
306	D-GCRLA/131/2026	STATE OF ODISHA	A.G.A.	TIKABALI /35 /2005	
		VS	VS	()	

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307	D-LAA/472/2026	SAMIRA BISOI D.G.M. INDIAN OIL CORPORATION LTD., SAMBALPUR	SUREEJIT MOHANTY	// // 0	
308	D-MACA/19/2026	VS RAJESH KUMAR AGRAWALLA THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED, BANGALORE	VS COPALAKSHMI SANKARANARAYAN	// // 0	AOR20220001406C202600001
309	D-MACA/93/2026	VS SHRIRAM GENERAL INSURANCE CO. LTD., KHURDA	PRASANTA KUMAR MAHALI	// // 0	
310	D-MACA/134/2026	CHODIPALLI TULASAMMU GHANASHYAM PRADHAN	DEBIDUTTA MOHAPATRA	// // 0	AOD20220004576C202600003
311	D-MACA/157/2026	VS N.D NAGESWAR RAO PARBATI BARPANDA	JAGABANDHU SAHU	// // 0	AOR20220001487C202600001
312	D-MACA/198/2026	VS BANSIDHAR RATHA PRATIMA PRADHAN	PABITRA KUMAR NAYAK	// // 0	
313	D-MACA/204/2026	M/S. BHADAURIYA CARRIERS PVT. LTD., UTTAR PRADESH NIRANJAN NAIK	KALPATARU PANIGRAHI	// // 0	
314	D-MACA/323/2026	VS KAILASH CHANDRA BEHERA KAILASH BEHERA	SUBHASIS MOHAPATRA	// // 0	
315	D-MACA/335/2026	VS RANJAN KUMAR ROUT BHABISHYA BHOI	DEBASISH PATNAIK	// // 0	
316	D-MACA/346/2026	VS NARAYAN NAIK BHABISHYA BHOI	DEBASISH PATNAIK	// // 0	
317	D-MACA/426/2026	VS NARAYAN NAIK SOUMYA PRIYADARSINI PAL @ SOMYA PRIYADARSINI	SURENNAKAR DAS	// // 0	
		VS SUKANTA KUMAR BEHERA	VS	// // 0	

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318	D-MACA/431/2026	PANCHANAN BEHERA VS MAYADHAR PANIGRAHI	BHAGIRATHI DASH VS	// 0 //	
319	D-MATA/31/2026	RENUBALA ROUT VS DIPAK KUMAR ROUT	BISWAJIT SAHOO VS	// 0 //	
320	D-MATA/450/2026	DEBAJYOTI JENA VS NIRANJAN JENA	RAMESH CHANDRA SWAIN VS	// 0 //	
321	D-OTAPL/226/2026	COMMISSIONER OF (AUDIT) GST AND CENTRAL EXCISE, BBSR VS M/S. IOT UTKAL ENERGY SERVICES LTD.,PARADEEP	GISEM, BBSR VS	// 0 //	
322	D-RPFAM/200/2026	ANIRUDHA NAIK VS MAMATA NAIK	SUKANTA KUMAR NAYAK VS	// 0 //	
323	D-RPFAM/277/2026	ALOK DASH VS PALLABI PRITI PADMA DWIVEDY	KHETRA MOHAN MISHRA VS	// 0 //	
324	D-RPFAM/436/2026	DINESH MURMU VS PRIYA KISPOTTA	BHARAT BHUSAN ROUSTRAY VS	// 0 //	
325	D-RPFAM/471/2026	SRIKANTA DAS VS MANISHA MUDULI	SUSMITA MOHANTY VS	// 0 //	AOD20250001071C202600001
326	D-RSA/45/2026	PRADEEP DHAREI VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
327	D-RSA/52/2026	JATINDRA PRUSETH VS ODISHA STATE CO-IPERATIVE MARKETING FEDERATION LTD., BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //	
328	D-RSA/111/2026	HEMANTA KUMBHAR VS MANCHA BAG	PRATYUSHA NAIDU VS	// 0 //	
329	D-RSA/175/2026	RAMA MALIK	SUSANTA KUMAR BARAL	//	AOR20220001297C202600001

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		VS	VS	0	
		DHIRA MALIK		//	
330	D-RSA/231/2026	SATCHIDANANDA MAHAPATRA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		GAGAN BIHARI NITYANANDA CHAINY		//	
331	D-RSA/269/2026	NAFISA SAHA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		AINUL AKHTAR		//	
332	D-RSA/293/2026	PRAMILA TRIPATHY	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		PENTA GOPAL RAO		//	
333	D-RSA/329/2026	CHITRANGADA PRADHAN	ABINASH ROURAY	//	
		VS	VS	0	
		BRIG. SRIKANTA NAIK		//	
334	D-RSA/407/2026	KANHU CHARAN LENKA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		RABI NARAYAN KAR		//	
335	D-RSA/419/2026	PREMANANDA NAYAK	BRUNDABAN ROUT	//	
		VS	VS	0	
		KAJAL JYOTI SAHOO		//	
336	D-RSA/464/2026	KHETRABASI LENKA	LAKSHMAN MISHRA	//	
		VS	VS	0	
		HARIHAR PRADHAN		//	
337	D-RVWPET/386/2026	BASANTA KUMAR SATAPATHY	MOHAMMED RIAZ	//	
		VS	VS	0	
		REETA SATAPATHY		//	
338	D-RVWPET/390/2026	BIRABAR BEHERA	ADV.	//	
		VS	VS	0	
		AKSHAYA KUMAR NAYAK		//	
339	D-RVWPET/397/2026	SUSHILA DASH	SATYAJIT PALATASINGH	//	
		VS	VS	0	
		DEBENDRA KUMAR NANDA		//	
340	D-RVWPET/403/2026	DUTIA BAGARTI	NIRANJAN LENKA	//	
		VS	VS	0	

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341	D-SAO/409/2026	P.O,IND.TRIBUNAL,SUNDARGARH MAGU @ MANORANJAN NAYAK VS UCHHABA NAYAK	JAGAJIBAN PRADHAN VS	// // ()	
342	D-TRP(C)/62/2026	AMBIKA SAHOO VS SURYAKANTA SAHOO	ASHOK KUMAR ROUT VS	// // ()	
343	D-TRP(C)/252/2026	SMITA PRIYADARSHINI SAHOO VS NABODITA SAHOO	SUJIT KUMAR BISWAL VS	// // ()	
344	D-TRP(C)/263/2026	LIPSA NAYAK VS SATYAJIT ROUT	BHASKAR CHANDRA PANDA VS	// // ()	
345	D-TRP(C)/355/2026	SWARNASHREE MOHAPATRA VS ASWINI GOUTAM MISHRA	SANJIT MISHRA VS	// // ()	
346	D-TRP(C)/413/2026	SUKANTI PADHAN VS NARASINGHA PADHAN	BINAYA BHUSAN ROUSTRAY VS	// // ()	
347	D-TRPCRL/270/2026	BIKRAM KESHARI PANDA VS SWAGARIKA PATRO	OM SWARUP VS	//0 // ()	
348	D-TRPCRL/291/2026	ABHIMANYU SAHOO VS SANGHAMITRA PANDA	SARASWATI SENAPATI VS	BALICHANDRAPUR /262 /2025 // ()	
349	D-WA/113/2026	CEO, URBAN CO OPERATIVE BANK LTD. CUTTACK VS STATE OF ODISHA	SUDARSHAN NANDA VS	// // ()	
350	D-WA/279/2026	SANGRAM KESHARI PRADHAN VS SAILABALA GIRI	DEBASISH SAMAL VS	// // ()	
351	D-WA/309/2026	STATE OF ODISHA VS MITA RANI MAITY	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202600001

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352	D-WA/443/2026	UJWAL CHANDRA NAHAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// () //	
353	D-WP(C)/4/2026	CH. NARAYAN PATRO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //	AOR20220004152C202500057
354	D-WP(C)/5/2026	BIJULI TAREI VS SHRIKANT YADAV	BHARAT JALLI VS	// () //	AOD20240000581C202500166
355	D-WP(C)/6/2026	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //	AOR20220004152C202500056
356	D-WP(C)/7/2026	BIJAY KUMAR SA VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// () //	AOD20240000544C202600001
357	D-WP(C)/8/2026	PRAVAKAR NAYAK VS THE BRANCH MANAGER, PUNJAB NATIONAL BANK	PRADEEP KUMAR DASH VS	// () //	AOR20220002710C202600001
358	D-WP(C)/9/2026	SUBHRANSU SEKHAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
359	D-WP(C)/10/2026	RASMIREKHA SENAPATI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20240000732C202600001
360	D-WP(C)/11/2026	SUNIL KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //	
361	D-WP(C)/12/2026	BISMITA RANI DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //	AOR20230000802C202500133
362	D-WP(C)/13/2026	GEETANJALI CHOUDHARY VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// () //	AOR20220003569C202600001
363	D-WP(C)/14/2026	PRASANTA KUMAR SWAIN	SITANSU MOHAN SINGH	//	

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		VS	VS	()	
364	D-WP(C)/16/2026	STATE OF ODISHA NIRANJAN BHOI	SRINIVAS MOHANTY	//	AOR20230000802C202600003
		VS	VS	()	
365	D-WP(C)/17/2026	STATE OF ODISHA SURUNANI BADI		//	LOD20250000297C202500008
		VS	VS	()	
366	D-WP(C)/20/2026	STATE OF ODISHA SUDHIR KHSYATRI	SRINIVAS MOHANTY	//	AOR20230000802C202600002
		VS	VS	()	
367	D-WP(C)/21/2026	STATE OF ODISHA BHUMISUTA SUNANI	SRINIVAS MOHANTY	//	AOR20230000802C202600005
		VS	VS	()	
368	D-WP(C)/22/2026	STATE OF ODISHA SATYA RANJAN DAS	SRINIVAS MOHANTY	//	AOR20240000732C202600002
		VS	VS	()	
369	D-WP(C)/23/2026	STATE OF ODISHA SRINIBAS BEHERA	SRINIVAS MOHANTY	//	AOR20230000802C202600004
		VS	VS	()	
370	D-WP(C)/24/2026	STATE OF ODISHA DHARITRI SAHU	SRINIVAS MOHANTY	//	AOR20230000802C202600001
		VS	VS	()	
371	D-WP(C)/25/2026	STATE OF ODISHA SNIGDHA PATRA	RANJAN KUMAR ROUT	//	AOR20230000872C202600001
		VS	VS	()	
372	D-WP(C)/26/2026	STATE OF ODISHA PUSPANJALI MOHANTY	KABIRAJ PRADHAN	//	
		VS	VS	()	
373	D-WP(C)/29/2026	STATE OF ODISHA SURESH CHANDRA MOHANTY	UMAKANT SAHOO	//	
		VS	VS	()	
374	D-WP(C)/30/2026	STATE OF ODISHA NANDITA NATH	DEBADATTA MOHANTY	//	
		VS	VS	()	

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375	D-WP(C)/32/2026	STATE OF ODISHA PARBATI RANDHARI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
376	D-WP(C)/33/2026	STATE OF ORISSA UJJALA RANDHARI VS	SUSHANTA KUMAR MISHRA VS	// // 0	
377	D-WP(C)/34/2026	STATE OF ORISSA RANJAN KUMAR NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0	
378	D-WP(C)/35/2026	STATE OF ODISHA NIRANJAN MOHANTY VS	SUSHANTA KUMAR MISHRA VS	// // 0	
379	D-WP(C)/36/2026	STATE OF ORISSA LINGARAJ MALLIK VS	AMIT PRASAD BOSE VS	// // 0	
380	D-WP(C)/37/2026	STATE OF ODISHA SURENDRA PANAKA VS	SUSHANTA KUMAR MISHRA VS	// // 0	
381	D-WP(C)/38/2026	STATE OF ORISSA PRATAP CHANDRA PANIGRAHI VS	AMIT PRASAD BOSE VS	// // 0	
382	D-WP(C)/40/2026	STATE OF ODISHA DEBAKI SAGADIA VS	BHAKTA RANJAN BARIK VS	// // 0	
383	D-WP(C)/42/2026	STATE OF ODISHA SUBASH CHANDRA PRADHAN VS	PABITRA KUMAR DUTTA VS	// // 0	
384	D-WP(C)/44/2026	STATE OF ODISHA M/S AJAY JENA, BALASORE VS	RAMESH CHANDRA JENA VS	// // 0	
385	D-WP(C)/46/2026	ADDL COMMISSIONER (APPEALS) CGST BBSR KAILASH CHANDRA PANDA VS	SISIR KUMAR PUROHIT VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/47/2026	AMRIT LAL SAHU @ SAHOO VS CHATURBHAJA @ CHATURBHUJA ROUT	VS	// 0 //	
387	D-WP(C)/48/2026	GITA DEVI NAYAK VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //	
388	D-WP(C)/49/2026	MANAS KUMAR MOHANTA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
389	D-WP(C)/51/2026	PUSPANJALI ROUTARAY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
390	D-WP(C)/53/2026	ASTARANG SANSKRIT DEGREE COLLEGE, PURI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
391	D-WP(C)/54/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
392	D-WP(C)/55/2026	JAYANTI KUMARI SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	
393	D-WP(C)/58/2026	SHIBA CHARAN PANDA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
394	D-WP(C)/59/2026	DEBABRATA DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
395	D-WP(C)/61/2026	RAJ KUMAR BAHETI VS YES BANK LTD, EAST MUMBAI	JAJATI KESHARI KHUNTIA VS	// 0 //	
396	D-WP(C)/63/2026	DAYANIDHI UPADHYAY VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //	
397	D-WP(C)/65/2026	RAMESH CHANDRA NAYAK	ANIL KUMAR DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/68/2026	TAPAN KUMAR MOHANTY	MANORANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/72/2026	BINOD KUMAR NAYAK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/73/2026	SIBA PRASAD RAY	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/74/2026	SARALA NAYAK	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/75/2026	SRIKANTA SETHI	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/78/2026	RAMESH CHANDRA SETHY	ANIL KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/79/2026	SANTILATA MALI	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/80/2026	KALPANA SAHU	NIRANJAN LENKA	//	
	WP(C)/141/2026	VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/81/2026	CHAUBAN BHAISAL	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA		//	
407	D-WP(C)/83/2026	NIRMALA MALI	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/84/2026	TIKELAL KUMBHAR	ANIL KUMAR DAS	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/86/2026	STATE OF ODISHA PUSHPANJALI PADHAN VS	ARJUNA CHARANA BEHERA VS	// // 0	
410	D-WP(C)/87/2026	STATE OF ODISHA ANJALI KUMARI GANDA VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
411	D-WP(C)/88/2026	STATE OF ODISHA RAGHUNATH SAHOO VS	ARIJEET MISHRA VS	// // 0	
412	D-WP(C)/91/2026	THE SUB COLLECTOR, BHUBANESWAR MITARANI NAYAK VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
413	D-WP(C)/92/2026	STATE OF ODISHA M/S HAWKEYE, DHENKANAL VS	NIHAR RANJAN MOHANTY VS	// // 0	
414	D-WP(C)/94/2026	COMMISSIONR CGST CENTRAL REVENUE BUILDINGH, BBSR SOUMITRA BHUE VS	ARJUNA CHARANA BEHERA VS	// // 0	
415	D-WP(C)/95/2026	STATE OF ODISHA ANADI PADHAN VS	ARJUNA CHARANA BEHERA VS	// // 0	
416	D-WP(C)/96/2026	STATE OF ODISHA SNIGDHARANI BISOI VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
417	D-WP(C)/97/2026	STATE OF ODISHA KSHANAPRAVA SAHOO VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	
418	D-WP(C)/98/2026	STATE OF ODISHA BISWANATH BEHERA VS	PRANAB RANJAN CHHATOI VS	// // 0	
419	D-WP(C)/99/2026	STATE OF ODISHA PRASANNA KUMAR SATAPATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// // 0 //	

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420	D-WP(C)/100/2026	SANKAR PRATAP MAHARATHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	// () //	
421	D-WP(C)/101/2026	RAJKISHORE MALIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS STATE OF ODISHA	// () //	AOR20220001326C202600001
422	D-WP(C)/102/2026	JAGYENSWAR NAIK VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS THE COMMISSIONER OF CT AND GST, ODISHA	// () //	AOR20220001657C202600001
423	D-WP(C)/103/2026 WP(C)/106/2026	DEBASISH NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS STATE OF ODISHA	// () //	AOD20220004576C202600002
424	D-WP(C)/104/2026	KSHETRABASI LENKA VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS THE COMMISSIONER, CGST, CX AND CUSTOMS	// () //	AOD20220003611C202600001
425	D-WP(C)/106/2026	SASHIDHAR BADA VS ODISHA STATE CO OPERATIVE BANK LTD	HAREKRUSHNA DASH VS ODISHA STATE CO OPERATIVE BANK LTD	// () //	AOD20240000001C202500196
426	D-WP(C)/108/2026	DIKESHWARI MAJHI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS STATE OF ODISHA	// () //	AOD20250000975C202600001
427	D-WP(C)/110/2026	MANAS KUMAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS STATE OF ODISHA	// () //	
428	D-WP(C)/115/2026	BRUNDABAN BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS STATE OF ODISHA	// () //	
429	D-WP(C)/119/2026	PARESH KUMAR BEHERA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS STATE OF ODISHA	// () //	
430	D-WP(C)/120/2026	MAHESWAR MOHANTY VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS ODISHA INFORMATION COMMISSION, BBSR	// () //	
431	D-WP(C)/123/2026	KUNI PRADHAN	SHANTI PRAKASH MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/124/2026	TANUJ KUMAR MISHRA	AKHAND	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, BBSR		//	
433	D-WP(C)/126/2026	SUNYA MANGARAJ	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/127/2026	MANOJ KUMAR PRADHAN	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/128/2026	HEMARAJ SAHU	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/131/2026	RANJENDRA GADATIA	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/135/2026	CHANDRAKANTI MEHER	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/136/2026	RAJIB MAJHI	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/138/2026	RANJIT KUMAR SAHU	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/140/2026	RUNA MAHAKUD	PRAKASH KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/141/2026	KAIBALYA SAHU	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/143/2026	PRATIMA MOHARANA	KOUSIK ANANDA GURU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/144/2026	STATE OF ODISHA MADHU SUDAN JENA VS	BISWAJIT MOHAPATRA VS	// // 0	
444	D-WP(C)/145/2026	STATE OF ODISHA LAXMIDHAR SAHU VS	UPENDRA KUMAR SAMAL VS	// // 0	
445	D-WP(C)/146/2026	STATE OF ODISHA RATNAKAR SAHU VS	TAPAN KU. JENA SAMANTA VS	// // 0	
446	D-WP(C)/147/2026	STATE OF ODISHA DHWANSAKETAN GAUD VS	SRIKHETRA MISHRA VS	// // 0	
447	D-WP(C)/150/2026	STATE OF ODISHA BRAHMANANDA DAS VS	SAMEER KUMAR DAS VS	// // 0	
448	D-WP(C)/151/2026	STATE OF ODISHA JAGANNATH SAHOO VS	RASHMI KANTA ACHARYA VS	// // 0	
449	D-WP(C)/152/2026	UNION OF INDIA DEBASIS NANDI VS	BHABANI PRASAD MOHANTY VS	// // 0	
450	D-WP(C)/153/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA BHIKARI CHARAN SAHOO VS	BIJAYALAXMI SAHOO VS	// // 0	
451	D-WP(C)/154/2026	STATE OF ODISHA BRAJABANDHU JENA VS	SAMEER KUMAR DAS VS	// // 0	
452	D-WP(C)/155/2026	STATE OF ODISHA PRATIMA KUMARI RATH VS	BIJAYALAXMI SAHOO VS	// // 0	
453	D-WP(C)/156/2026	STATE OF ODISHA MANORANJAN PANDA VS	ANUPAM DASH VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/158/2026	M/S RAJEEB KUMAR PATRA, MAYURBHANJ VS THE DEPUTY COMMISSIONER GST AND CENTRAL EXCISE, SUNDARGARH	SRIMAN ARPIT MOHANTY VS BIJAYALAXMI SAHOO	// 0 //	
455	D-WP(C)/159/2026	SRIKANTA SAHOO VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS SAMEER KUMAR DAS	// 0 //	
456	D-WP(C)/160/2026	SANTILATA DAS VS SUKANTA KUMAR DAS	SAMEER KUMAR DAS VS SAMEER KUMAR DAS	// 0 //	
457	D-WP(C)/161/2026	RAGHUNATH MANTRY VS STATE OF ODISHA	SAMEER KUMAR DAS VS ASHWINI KUMAR DAS	// 0 //	
458	D-WP(C)/162/2026	SUDHANSU BEHERA VS STATE OF ODISHA	ASHWINI KUMAR DAS VS ARJUNA CHARANA BEHERA	// 0 //	
459	D-WP(C)/163/2026	GANGA SHANKAR SAHU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS BIBHUTI BHUSAN SWAIN	// 0 //	
460	D-WP(C)/164/2026	B.PRASAD VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS PRASANTA KUMAR SATAPATHY	// 0 //	
461	D-WP(C)/165/2026	ANADI CHARAN NATH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS BICHITRA NARAYANA SATAPATHY	// 0 //	
462	D-WP(C)/166/2026	SUBASH BARIK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS SUNIL RAJ MOHANTY	// 0 //	
463	D-WP(C)/167/2026	MAA GRAMESWARI GRAM COMMITTEE, DHENKANAL VS STATE OF ODISHA	SUNIL RAJ MOHANTY VS SANDHYARANI PANI	// 0 //	
464	D-WP(C)/168/2026	SUBASINI PADHI VS STATE OF ODISHA	SANDHYARANI PANI VS SANDHYARANI PANI	// 0 //	AOR20230000010C202600003
465	D-WP(C)/169/2026	BAURI BANDHU MUDULI	SANDHYARANI PANI	//	AOR20230000010C202600001

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-WP(C)/170/2026	PARSURAM PATRA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-WP(C)/171/2026	SUSAMA PANDA	CHAKRADHAR SINGH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-WP(C)/172/2026	Dr. MANASI RANI BISOI	SANDHYARANI PANI	//	AOR20230000010C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-WP(C)/173/2026	ASHOK KUMAR SWAIN	DILLIP KUMAR RAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-WP(C)/174/2026	SUSAMA HOTA	SANDHYARANI PANI	//	AOR20230000010C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-WP(C)/176/2026	SANJUKTA PANDA	SANDHYARANI PANI	//	AOR20230000010C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-WP(C)/177/2026	JAYANTI GURU	SANDHYARANI PANI	//	AOR20230000010C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-WP(C)/178/2026	NARAYAN SWAIN @NARAYAN CHANDRA SWAIN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-WP(C)/179/2026	B. DIBYENDU SEKHAR	HEMANTA KUMAR MOHANTA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-WP(C)/180/2026	KALIPADA BADI	ANJAN KUMAR BISWAL	//	AOR20220001328C202600001
		VS	VS	()	
		STATE BANK OF INDIA		//	
476	D-WP(C)/181/2026	BANUA MURMU	ANJAN KUMAR BISWAL	//	AOR20220001328C202600002
		VS	VS	()	

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477	D-WP(C)/182/2026	STATE OF ODISHA SANTWANA MOHANTY VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202600003
478	D-WP(C)/183/2026	STATE OF ODISHA SANAT KUMAR PANDA VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	AOD20240000714C202600001
479	D-WP(C)/184/2026	STATE OF ODISHA GARIB PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // ()	
480	D-WP(C)/185/2026	STATE OF ODISHA BAIDHAR PANIGRAHI VS	SUKANTA KUMAR NAYAK (2) VS	// // ()	
481	D-WP(C)/187/2026	STATE OF ODISHA PRATYUSHA PADHY @ BIDUSMITA PANIGRAHI VS	NEELAKANTHA PANDA VS	// // ()	
482	D-WP(C)/188/2026	STATE OF ODISHA KUMUDINI SAHOO VS	SANJAY KUMAR SAMANTARAY VS	// // ()	
483	D-WP(C)/189/2026	STATE OF ODISHA KUNIA SAHU VS	SWAPNA KUMAR OJHA VS	// // ()	
484	D-WP(C)/191/2026	STATE OF ODISHA A.RAMU VS	SWAPNA KUMAR OJHA VS	// // ()	
485	D-WP(C)/192/2026	UNION OF INDIA SANTOSH PRADHAN VS	ABINASH ROUSTRAY VS	// // ()	
486	D-WP(C)/193/2026	STATE OF ODISHA SHUBHAM SERVICE INTERNATIONAL, BBSR VS	ASUTOSH ROUT VS	// // ()	
487	D-WP(C)/195/2026	STATE OF ODISHA TIKESWAR SET @ TIKESWAR SETH VS	RAMESH CHANDRA OJHA VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/199/2026	PADMALOCHAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	
489	D-WP(C)/205/2026	SUBODHA MOHANTY VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
490	D-WP(C)/206/2026	SISIR KUMAR DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
491	D-WP(C)/207/2026	JAGANNATH JENA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
492	D-WP(C)/209/2026	RAJESH KUMAR GIRI VS STATE OF ODISHA	SRIKANT MAHUNTA VS	// 0 //	
493	D-WP(C)/210/2026	M/S ALOK KUMAR JEE, BALESWAR VS ADDL COMMISSIONER BBSR	MADHAB LAL AGARWAL VS	// 0 //	
494	D-WP(C)/212/2026	JENAMANI GADTIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202600001
495	D-WP(C)/213/2026	PARSURAM DAS VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //	AOR20220001303C202600001
496	D-WP(C)/214/2026	RATNAKAR PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
497	D-WP(C)/215/2026	RAJENDRA NARAYAN MOHANTY VS JOINT COMMISSIONER OF STATE TAX CT AND GST CIRCLE, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
498	D-WP(C)/216/2026	SNEHALATA NAYAK VS THE STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //	
499	D-WP(C)/217/2026	NARASINGHA MISHRA	ABHISHEK SAHOO	//	AOD20240000942C202600001

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		VS	VS	0	
500	D-WP(C)/218/2026	THE STATE TAX OFFICER CT AND GST BALANGIR CIRCLE BALANGIR ODISHA PRAKASH KUMAR RATH	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
501	D-WP(C)/220/2026	STATE OF ODISHA RANJAN KUMAR MOHAPATRA	MOHIT AGARWAL	//	
		VS	VS	0	
502	D-WP(C)/221/2026	STATE OF ODISHA SUDHIR KUMAR DAS	GOPINATH MISHRA	//	
		VS	VS	0	
503	D-WP(C)/222/2026	THE COLLECTOR, KHURDA PURNA CHANDRA NAIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
504	D-WP(C)/223/2026	STATE OF ODISHA BASANTA MANJARI KAR	GOPINATH MISHRA	//	
		VS	VS	0	
505	D-WP(C)/224/2026	STATE OF ODISHA PRASANTA KUMAR PRADHAN	MOHIT AGARWAL	//	
		VS	VS	0	
506	D-WP(C)/225/2026	STATE OF ODISHA BIDYULATA BEHERA	MANAS KUMAR CHAND	//	
		VS	VS	0	
507	D-WP(C)/227/2026	STATE OF ORISSA KHETRABASI SAHOO	GOPINATH MISHRA	//	
		VS	VS	0	
508	D-WP(C)/228/2026	COMMISSIONER OF ENDOWMENTS, KHURDA LIPISA KUMARI TANTI	BIVUDATTA CHALAN	//	
		VS	VS	0	
509	D-WP(C)/229/2026	STATE OF ODISHA SURESH CHANDRA PARIDA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
510	D-WP(C)/230/2026	STATE OF ODISHA BHASKAR BEHERA	LALATENDU SAMANTARAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/232/2026	GOPALPUR PORTS LTD., GANJAM BISWAJIT RATH VS STATE OF ODISHA	SATYABRATA JENA VS	// // 0 //	
512	D-WP(C)/233/2026	RAJ KISHOR BEURA VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS	// 0 //	
513	D-WP(C)/234/2026	SREEHARIPRIYA NAYAK VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
514	D-WP(C)/235/2026	SUTARI GANESH REDDY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
515	D-WP(C)/236/2026	SAMIR PARIDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
516	D-WP(C)/237/2026	SURESH CH. NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
517	D-WP(C)/238/2026	BINODINI RATH VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //	
518	D-WP(C)/240/2026	SINORAM MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
519	D-WP(C)/241/2026	BALARAM SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
520	D-WP(C)/242/2026	DEBENDRA DASBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
521	D-WP(C)/243/2026	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/244/2026	GANESWAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
523	D-WP(C)/245/2026	BANAMALI MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
524	D-WP(C)/247/2026	MALAYA KUMAR SADANGI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
525	D-WP(C)/248/2026	PANDABA CHARAN SAHU VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
526	D-WP(C)/249/2026	RAGHABA CHARAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
527	D-WP(C)/251/2026	HARIHAR DAS VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
528	D-WP(C)/253/2026	GAHMA MUNDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
529	D-WP(C)/254/2026	DAMBARUDHAR BEHERA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //	
530	D-WP(C)/256/2026	SANGRAM KUMAR SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
531	D-WP(C)/257/2026	RAJU GOPAL SAHU VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
532	D-WP(C)/258/2026	BANSIDHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
533	D-WP(C)/259/2026	SURENDRA KUMAR BIHARI	SAROJA KANTA SAMAL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
534	D-WP(C)/260/2026	BISWANATH PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
535	D-WP(C)/261/2026	SURYA KANTA NANDA	SAPAN KUMAR LENKA	//	
		VS	VS	0	
		BANK OF INDIA, MUMBAI, MAHARAstra		//	
536	D-WP(C)/264/2026	ABHINAV ACHARYA	OM SWARUP	//	
		VS	VS	0	
		SARMILA KAR		//	
537	D-WP(C)/267/2026	KESHAB CHANDRA PRADHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
538	D-WP(C)/268/2026	CHITTARANJAN DALABEHERA	SIBA PRASAD SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
539	D-WP(C)/270/2026	RANJU @ MANJU DEVI SINGHAL	OM SWARUP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
540	D-WP(C)/271/2026	SURENDRA KUMAR BIHARI	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
541	D-WP(C)/272/2026	DAYANIDHI NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
542	D-WP(C)/273/2026	SANAT KUMAR SETHY	BIKRAM SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
543	D-WP(C)/274/2026	BASANTA KUMAR MUNDA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
544	D-WP(C)/276/2026	PURNA CHANDRA BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

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545	D-WP(C)/278/2026	STATE OF ODISHA PADMA LOCHAN NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
546	D-WP(C)/280/2026	STATE OF ODISHA AJIT KUMAR BEHERA VS	ANIRUDHA DAS VS	// // 0	
547	D-WP(C)/281/2026	STATE OF ODISHA RABINANDAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
548	D-WP(C)/283/2026	STATE OF ODISHA RUPALI BIHARI VS HDFC LIFE, BBSR	BIDYADHAR MANSING VS	// // 0	
549	D-WP(C)/284/2026	RATIKANTA SAMANTARAY VS	AJAYA KUMAR MOHARANA VS	// // 0	
550	D-WP(C)/286/2026	STATE OF ODISHA BAISAGU NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
551	D-WP(C)/288/2026	STATE OF ODISHA RENUBALA SWAIN VS	DURGA CHARAN DEY VS	// // 0	
552	D-WP(C)/289/2026	TATA POWER CENTRA(TPCODL) ODISHA DISTRIBUTION LTD SANATAN SAHOO VS	BIKRAM KESHARI SENDHA VS	// // 0	
553	D-WP(C)/291/2026	STATE OF ODISHA PURNA CHANDRA MOHARANA VS	SUBRATAMISHRA VS	// // 0	
554	D-WP(C)/297/2026	SUB COLLECTOR, BHUBANESWAR KALI CHARAN CHAKRAVARTY VS	DEBAJYOTI SAMAL VS	// // 0	
555	D-WP(C)/299/2026	STATE OF ODISHA ELINA ROUT VS	SOHAN MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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556	D-WP(C)/301/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	ANIRUDHA DAS VS	// 0 //	
557	D-WP(C)/302/2026	RUDRA PRASANNA MISHRA VS REGIONAL OFFICE OF BANK OF BARODA, BBSR	SAYANTAN PANDA VS	// 0 //	
558	D-WP(C)/304/2026	SARATHI DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
559	D-WP(C)/306/2026	PRASANTA KUMAR PALAI VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
560	D-WP(C)/307/2026	BIRANCHI NARAYAN SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
561	D-WP(C)/308/2026	PRAVATILATA PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
562	D-WP(C)/313/2026	MURALIDHAR SWAIN VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
563	D-WP(C)/314/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //	
564	D-WP(C)/315/2026	SATYANARAYAN RATH VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
565	D-WP(C)/318/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA VS THE STATE OF ODISHA	PRABIN DAS VS	// 0 //	
566	D-WP(C)/319/2026	LAMBODAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
567	D-WP(C)/320/2026	RAM PRASAD MOHANTY	CHANDAN SAMANTARAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
568	D-WP(C)/322/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA	PRABIN DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
569	D-WP(C)/325/2026	SANGHAMITRA DAS	PRAVAT RANJAN SUTAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
570	D-WP(C)/326/2026	SURENDRA NATH PANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE COMMISSIONER OF ENDOWMENTS, ODISHA, BBSR		//	
571	D-WP(C)/327/2026	ANGUL SUKINDA RALIWAY LTD., KHORDHA	PRABIN DAS	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
572	D-WP(C)/330/2026	M/S. VIKASH RESIDENTIAL INSTITUTION PRIVATE LIMITED, SANGHOLI	AMIT K. SINGH	//	
		VS	VS	0	
		STATE BANK OF INDIA, SME BRANCH BARGARH, SAMBALPUR		//	
573	D-WP(C)/333/2026	LITU GOUDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
574	D-WP(C)/336/2026	SUBODHA MOHANTY	RAGHUNATH DASMOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
575	D-WP(C)/338/2026	BISWA RANJAN MOHARANA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
576	D-WP(C)/340/2026	DUSHASAN SINGH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
577	D-WP(C)/343/2026	GHANASHYAM NAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
578	D-WP(C)/344/2026	BHABANI SANKAR SWAIN	NIHAL RATH	//	
		VS	VS	0	

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579	D-WP(C)/349/2026	STATE OF ODISHA GIRIDHARI DEHURY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
580	D-WP(C)/350/2026	STATE OF ORISSA BHAKTA ANKULIPITA BEHERA VS	NIHAL RATH VS	// // 0	
581	D-WP(C)/351/2026	STATE OF ODISHA LAXMIDHAR MOHANTY VS	SUBASH CH PANI VS	// // 0	
582	D-WP(C)/353/2026	STATE OF ODISHA INDRAMANI PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
583	D-WP(C)/354/2026	STATE OF ORISSA SRIDHAR PRUSTY VS	HARISH CHANDRA SAHOO VS	// // 0	
584	D-WP(C)/357/2026	STATE OF ODISHA RAMESH CHANDRA DAS VS	JAJATI KESHARI KHUNTIA VS	// // 0	
585	D-WP(C)/358/2026	STATE OF ODISHA BASANTI DASH EDUCATIONAL TRUST, BOMIKHAL, BBSR VS	JESU BANTA DASH VS	// // 0	
586	D-WP(C)/359/2026	TAHASILDAR, BBSR SHANTILATA BALIARSINGH VS	NIRANJAN NAYAK VS	// // 0	
587	D-WP(C)/362/2026	STATE OF ODISHA PARBATI MAJHI VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
588	D-WP(C)/363/2026	STATE OF ODISHA THE ASSESSING OFFICER CUM ASST MANAGER ELECTRICITY DIVISION, NORTH VS	KURESH CHANDRA DAS VS	// // 0	AOD20240000953C202600001
589	D-WP(C)/364/2026	BODHARAM SAHU KRUTIBAS NAYAK VS	AMIYA KUMAR CHHATOI VS	// // 0	
		STATE OF ODISHA		//	

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590	D-WP(C)/365/2026	SMRUTI REKHA MOHANTY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
591	D-WP(C)/366/2026	GOBARDHAN BISWAL VS STATE OF ODISHA	LAXMIDHAR DASH VS	// 0 //	AOR20220003390C202600001
592	D-WP(C)/367/2026	GAYATRI RAY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600001
593	D-WP(C)/368/2026	BISHNU PRASAD RAY VS STATE OF ODISHA	Atul Tripathy VS	// 0 //	AOD20240000618C202600002
594	D-WP(C)/369/2026	RENUBALA MISHRA VS STATE OF ODISHA	Atul Tripathy VS	// 0 //	AOD20240000618C202600003
595	D-WP(C)/370/2026	BRAJA KISHORE JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
596	D-WP(C)/371/2026	CHANDRA SEKHAR PADHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
597	D-WP(C)/372/2026	RANJAN KUMAR MISHRA VS STATE OF ODISHA	Atul Tripathy VS	// 0 //	AOD20240000618C202600004
598	D-WP(C)/373/2026	LULU NAIK VS THE MANAGER HR, NTPC, KANIHA, ANGUL	SUNIL KUMAR PANDA VS	// 0 //	
599	D-WP(C)/374/2026	KOTIYALA SURYA RAO NAIDU VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //	
600	D-WP(C)/375/2026	RATNA DDB JV VS STATE OF ODISHA	Sidhant Dwibedi VS	// 0 //	AOR20220001213C202600002
601	D-WP(C)/376/2026	BIDHUBHUSAN MISHRA	Atul Tripathy	//	AOD20240000618C202600005

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-WP(C)/377/2026	ANIMA MISHRA	BIREN SANKAR TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-WP(C)/378/2026	BISWA BHUSAN MISHRA	Atul Tripathy	//	AOD20240000618C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-WP(C)/380/2026	PRAMOD KUMAR PANDA	PRAVASH CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-WP(C)/381/2026	BISWA RANJAN DAS	Atul Tripathy	//	AOD20240000618C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-WP(C)/382/2026	BISWAJIT BEHERA	BHARAT BHUSAN ROUTRAY	//	
		VS	VS	()	
		STATE OF ORISSA		//	
607	D-WP(C)/383/2026	B PRAMILA ALIAS PRAMILA BATTULA	PRASANTA KUMAR ROUTRAY	//	AOD20240000391C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-WP(C)/384/2026	BIJAYLAXMI MOHANTY	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-WP(C)/387/2026	DEEPAK KUMAR DAS	SATYA RANJAN MULIA	//	
		VS	VS	()	
		ODISHA STATE COMMISSIONER FOR PROTECTION OF CHILD RIGHTS, BBSR		//	
610	D-WP(C)/388/2026	CHARUBALA MOHANTY	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-WP(C)/389/2026	BIKRAM KESHARI MALLA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-WP(C)/391/2026	NAGENDRA KUMAR DUTTA	NIRANJAN NAYAK	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-WP(C)/392/2026	STATE OF ODISHA T.BRAJENDRA PRADHAN VS	PRAVASH CHANDRA JENA VS	// // 0	
614	D-WP(C)/394/2026	STATE OF ODISHA PARAMANANDA DALAI VS	NIRANJAN NAYAK VS	// // 0	
615	D-WP(C)/395/2026	STATE OF ODISHA SARBESWAR MOHAPATRA VS	SHIBANI SHANKAR PRADHAN VS	// // 0	
616	D-WP(C)/396/2026	STATE OF ODISHA PEDINI RAJENDRA VS	BEDA PRAKASH PANDA VS	// // 0	
617	D-WP(C)/399/2026	ADDL. COMNR OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR, GANJAM KASINATH DASH VS	NIRANJAN NAYAK VS	// // 0	
618	D-WP(C)/400/2026	STATE OF ODISHA DR. SUKANTA KUMAR NAYAK VS	NIRANJAN LENKA VS	// // 0	
619	D-WP(C)/402/2026	STATE OF ORISSA PARWANA PARBIN VS	PRADEEP KUMAR MOHANTY VS	// // 0	
620	D-WP(C)/405/2026	BOARD OF REVENUE, ODISHA, CUTTACK NAKULA SAHOO VS	NIRANJAN LENKA VS	// // 0	
621	D-WP(C)/406/2026	STATE OF ODISHA SAROJ KUMAR JENA VS	BHABANI SANKAR DAS VS	// // 0	
622	D-WP(C)/408/2026	STATE OF ODISHA PRATIGNYA SWAIN VS	GYANA RANJAN SETHI VS	// // 0	
623	D-WP(C)/410/2026	STATE OF ODISHA PARAMESWAR DASH VS	BIPLABA P.B. BAHALI VS	// // 0	
		STATE OF ODISHA		//	

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624	D-WP(C)/411/2026	DR. HARAPRIYA SAMANTARAYA VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
625	D-WP(C)/415/2026	DIBYA RANJAN MOHANTY VS MANAGING DIRECTOR, TATA POWER NORTH ODISHA DISTRIBUTION LIMITED (TPNODL), BBSR	NIRANJAN LENKA VS	// 0	
626	D-WP(C)/416/2026	B.MANOJ KUMAR PATRO VS PUNJAB NATIONAL BANK(PRIOR TO MERGER KNOWN AS ORIENTAL BANK OF COMMERCE),KHURDA BRANCH,KHURDA	PRATIK DASH VS	// 0	
627	D-WP(C)/417/2026	DR. BAMAKANTA GARNAIK VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
628	D-WP(C)/420/2026	PRASANNA KUMAR GURU VS STATE OF ODISHA	RAJ KISHOR SWAIN VS	// 0 //	
629	D-WP(C)/423/2026	KAILASH CHANDRA SWAIN VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //	
630	D-WP(C)/424/2026	DR. BISWAJIT RATH VS STATE OF ORISSA	NIRANJAN LENKA VS	// 0 //	
631	D-WP(C)/425/2026	JIBAN JYOTI SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
632	D-WP(C)/428/2026	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
633	D-WP(C)/430/2026	GUPTESWAR PATNAIK VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //	
634	D-WP(C)/432/2026	HARSA KUMAR SAMAL VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //	
635	D-WP(C)/434/2026	SANDIP KUMAR AGARWAL	AKSHAYA KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
636	D-WP(C)/435/2026	SURYAMANI MAJHI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, NAYAGARH		//	
637	D-WP(C)/437/2026	PRABHAT KUMAR SAHOO	NIRANJAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
638	D-WP(C)/438/2026	BISWARANJAN MANIKA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//	
639	D-WP(C)/440/2026	SUSHILA CHOUDHURY	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
640	D-WP(C)/441/2026	ASHISH KUMAR ROUT	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, JAGATSINGHPUR		//	
641	D-WP(C)/442/2026	MADAN MOHAN SETHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
642	D-WP(C)/444/2026	NAMITA PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
643	D-WP(C)/446/2026	M.V.V. SATYANARAYANA	ABHILASH MISHRA	//	
		VS	VS	0	
		UNION OF INDIA		//	
644	D-WP(C)/447/2026	LOCHAN CHOUDHURY	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
645	D-WP(C)/448/2026	DURLLAVA CHARAN PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
646	D-WP(C)/449/2026	MINATI SENAPATI	PRABHAT KUMAR DASH	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
647	D-WP(C)/451/2026	DIBAKAR SAHU	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, NALCO, BBSR		//	
648	D-WP(C)/452/2026	SHANTILATA EARTH MOVERS, BBSR	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		MANAGING DIRECTOR, CATERPILLAR FINANCIAL SERVICES LTD, BENGALURU		//	
649	D-WP(C)/453/2026	ALEKHA CHANDRA BAGHASINGH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
650	D-WP(C)/454/2026	TRINATH SAHOO	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, NAYAGARH		//	
651	D-WP(C)/459/2026	NIRAKAR PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
652	D-WP(C)/460/2026	LILIMA SWAIN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		SUPERINTENDENT OF POLICE, JAGATSINGH		//	
653	D-WP(C)/462/2026	BENUDHAR PATRA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
654	D-WP(C)/463/2026	MERAJ ALI SAYYAD	MALAYA KUMAR MISHRA	//	
		VS	VS	0	
		CHAIRMAN-CUM-MANAGING DIRECTOR, NALCO, BBSR		//	
655	D-WP(C)/465/2026	BASANTA KUMAR DAS	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE TAHASILDAR, CHATARPUR, GANJAM		//	
656	D-WP(C)/467/2026	DHIRENDRA KUMAR PANI	SHIVSANKAR MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
657	D-WP(C)/468/2026	SAGAR BEHERA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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658	D-WP(C)/470/2026	SK. RIYAZUDDIN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// () //	
659	D-WP(C)/473/2026	BSR DIAGNOSTIC LTD, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //	
660	D-WPCRL/78/2026	BHAGYADHAR SWAIN VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	/ / 0 () //	
661	D-ABLAPL/1/2026	SUKUTA JENA @ SUKUTA @ UMAKANTA DALEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SIMULIA /154 /2025 () //	AOR20220001558C202600005
662	D-ABLAPL/4/2026	LALIT KUMAR BARIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /232 /2025 () //	AOR20230000623C202600002
663	D-ABLAPL/10/2026	MANABHANJAN MALLA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /605 /2025 () //	
664	D-ABLAPL/13/2026	SAKUNTALA GIRI VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARINE PS AT JAMBO /248 /2025 () //	AOR20220003509C202600001
665	D-ABLAPL/17/2026	BHARAT SETHI @ BHARAT KUMAR SETHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /777 /2025 () //	AOR20220001558C202600002
666	D-ABLAPL/18/2026	MOHD AFROZ VS STATE OF ODISHA	BHARAT JALLI VS	KHANDAGIRI P.S. /956 /2025 () //	AOD20240000581C202500165
667	D-ABLAPL/21/2026	SATIPRAVASINI PANDA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	LALBAG /484 /2025 () //	
668	D-ABLAPL/23/2026	PRAKASH KUMAR MAHANTY @ PRAKASH KUMAR MOHANTY VS STATE OF ODISHA	MOHANTY @ UMAKANTA PATTANAİK VS	KHANTAPADA /169 /2025 () //	
669	D-ABLAPL/24/2026	MANOJ NAYAK @ MANOJ KUMAR NAYAK	BIDESHI KUMAR GHADEI	JAGATPUR /729 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
670	D-ABLAPL/26/2026	SUSHANT @ SUSANT KUMAR MAHARANA	BISWAJIT SAHOO	ITAMATI /423 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
671	D-ABLAPL/32/2026	DIBAKAR BAGCHI	SANGRAMJIT PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
672	D-ABLAPL/33/2026	DEBASHIS BAGCHI	SANGRAMJIT PANDA	CYBER CRIME AND ECO. OFFENCE, CUTTACK /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
673	D-ABLAPL/36/2026	BIJAYA KUMAR DAS	NISHIKANTA MISHRA	PIPLI /780 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
674	D-ABLAPL/38/2026	PRASHANT KUMAR PRADHAN	SAROJ RANJAN SUBUDHI	KANIHA /416 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
675	D-ABLAPL/40/2026	M.D. MUSTAK	ASIT KUMAR JENA	NUAGAON /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
676	D-ABLAPL/42/2026	M.D. MUSTAK	ASIT KUMAR JENA	NUAGAON /243 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
677	D-ABLAPL/44/2026	SUSANTA BEHERA @ SUSANTA KUMAR BEHERA	ARIJEET MISHRA	KUAKHIA /551 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
678	D-ABLAPL/45/2026	NRUSINGHA CHARAN PARIDA	AKSHAYA KUMAR PANDEY	BALANGA /101 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
679	D-ABLAPL/46/2026	SUBASH HARIJAN	ARIJEET MISHRA	JEYPORE SADAR /352 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
680	D-ABLAPL/48/2026	AJAY SANTARA	SURESH KUMAR JENA	/ /0	
		VS	VS	()	

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681	D-ABLAPL/50/2026	STATE OF ODISHA NAGESWARI MAJHI VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /179 /2025 ()	
682	D-ABLAPL/53/2026	STATE OF ODISHA BISWARANJAN RATH VS	RAMDAS ACHARY VS	// MAHILA P.S.(BBSR) /381 /2025 ()	
683	D-ABLAPL/56/2026	STATE OF ODISHA MIR CHANDBABU VS	RAJENDRA NARAYAN ROUT VS	// DHAMNAGAR /300 /2025 ()	AOR20220001558C202600003
684	D-ABLAPL/58/2026	STATE OF ODISHA SHASHI BAG @ SASHI BAG VS	UMAKANTA BARIK VS	// KEGAON /18 /2025 ()	
685	D-ABLAPL/64/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	RAMAKANTA PANDA VS	// BASTA /483 /2025 ()	AOD20240000348C202600001
686	D-ABLAPL/72/2026	STATE OF ODISHA NABA KISHORE SAHOO VS	RAKESH BEHERA VS	// TALCHER TOWN /1042 /2025 ()	
687	D-ABLAPL/74/2026	STATE OF ODISHA KABITA RANA VS	SIDHARTHA MISHRA VS	// EOW,BHUBANESWAR /18 /2025 ()	
688	D-ABLAPL/79/2026	STATE OF ODISHA SUMIT BAG VS	DEBIDUTTA MOHAPATRA VS	// PUINTALA /331 /2025 ()	AOD20220004576C202600001
689	D-ABLAPL/80/2026	STATE OF ODISHA DEBASIS NAIK VS	MANORANJAN DAS VS	// MOTANGA /498 /2025 ()	AOR20220000053C202600001
690	D-ABLAPL/81/2026	STATE OF ODISHA AVIJIT SAHOO VS	AKHAND VS	// NIALI /622 /2025 ()	
691	D-ABLAPL/82/2026	STATE OF ODISHA BANAMALI BEHERA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	// BINJHARPUR /593 /2025 () //	

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692	D-ABLAPL/91/2026	PREM @ KALIA NATH VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BALIAPANDA /96 /2025 () //	
693	D-ABLAPL/92/2026	BIMAL NAYAK @ ANANTA NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	BASELI SAHI PS /272 /2025 () //	
694	D-ABLAPL/95/2026	KRUSHNA BEHERA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHUNTUNI /278 /2025 () //	
695	D-ABLAPL/97/2026	MANAS BEHERA @ MANAS CHANDRA BEHERA VS STATE OF ODISHA	YUVRAJ PAREKH VS	KHUNTUNI /278 /2025 () //	
696	D-ABLAPL/98/2026	PABITRA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KRUSHANANDAPUR /161 /2025 () //	AOR20220003722C202600001
697	D-ABLAPL/99/2026	PRAKASH MALLICK @ PRAKASH CH. MALLICK VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	ASTARANGA /250 /2025 () //	
698	D-ABLAPL/100/2026	BISWARANJAN KALAS VS STATE OF ODISHA	BISWAJIT SAHOO VS	ITAMATI /230 /2025 () //	
699	D-ABLAPL/102/2026	VINOD SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /1139 /2025 () //	
700	D-ABLAPL/110/2026	MAHAMMAD TANVEER @ TANWIR VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	MAHILA P.S.(BBSR) /382 /2025 () //	AOD20240000490C202600001
701	D-ABLAPL/114/2026	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /396 /2025 () //	AOD20240000364C202600002
702	D-ABLAPL/116/2026	SANJEEB KUMAR SAHU @ SIPU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /424 /2025 () //	AOD20240000364C202600001
703	D-ABLAPL/117/2026	BISWAJIT ROUT	ALOK KUMAR KAR	PAHALA /400 /2025	AOR20220001297C202600002

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		VS	VS	()	
		STATE OF ODISHA		//	
704	D-ABLAPL/118/2026	RAKESH KUMAR MANNA	DHARMENDRA SETHY	SINGLA /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
705	D-ABLAPL/119/2026	SURYANARAYAN PANIGRAHI	RABINDRA NATH PRUSTY	BEGUNIA P.S. /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
706	D-ABLAPL/127/2026	RAMAI MURMU	SK. ZAFARULLA	S.P.(CID-CRL),CUTTACK /11 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
707	D-ABLAPL/130/2026	RAJEEB LOCHAN SAHOO @ RAJA	NIKUNJA KUMAR ROUT	GOBINDAPUR /1 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
708	D-ABLAPL/134/2026	PARAMANANDA NAYAK @ PARAMANDA NAYAK	DEBASIS SAHOO	DAITARI /131 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
709	D-ABLAPL/136/2026	NUNA @ LUNA SINKU	SIDHARTHA DAS	RUGUDI /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
710	D-ABLAPL/138/2026	DHANESWAR BEHERA	DEEPAK KU SAHOO	KENDRAPARA SADAR /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
711	D-ABLAPL/140/2026	RAJESH MISHRA	SIDHARTHA DAS	LOISINGHA(BOLANGIR) /346 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
712	D-ABLAPL/141/2026	DEBENDRA MALIK	DEEPAK KU SAHOO	MARSHAGHAI /361 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
713	D-ABLAPL/143/2026	SAMALI DAS	DEEPAK KU SAHOO	MARINE PS AT JAMBO /265 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
714	D-ABLAPL/144/2026	RIYAZ MAHAMMAD	AMULYA RATNA PANDA	BARAMBA /87 /2025	
		VS	VS	()	

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715	D-ABLAPL/146/2026	STATE OF ODISHA SWORNA SAHU @ SWARNA LATA SAHU VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /250 /2025 ()	
716	D-ABLAPL/149/2026 ABLAPL/64/2026	STATE OF ODISHA PRAMOD KUMAR JENA VS	RASHMI RANJAN MISHRA VS	// CHOUDWAR /744 /2025 ()	
717	D-ABLAPL/150/2026 ABLAPL/65/2026	STATE OF ODISHA PRAMOD KUMAR JENA VS	RASHMI RANJAN MISHRA VS	// CHOUDWAR /742 /2025 ()	
718	D-ABLAPL/153/2026	STATE OF ODISHA LIPUNI KUNDU VS	PRANAB KUMAR SAMANTRAY VS	// JATNI P.S. /567 /2025 ()	
719	D-ABLAPL/154/2026	STATE OF ODISHA KARUNAKAR MUDULI VS	SATYABRATA SENAPATI VS	// OUPADA /118 /2025 ()	
720	D-ABLAPL/157/2026	STATE OF ODISHA SOBHA SAHU @ SOUBHAGINI SAHU VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /250 /2025 ()	
721	D-ABLAPL/160/2026	STATE OF ODISHA LUSI SAHU @ MALATI SAHU VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /250 /2025 ()	
722	D-ABLAPL/161/2026	STATE OF ODISHA SK. ABBAS VS	SANDEEP RAJ PANDA VS	// GHATAGAON /121 /2023 ()	
723	D-ABLAPL/163/2026	STATE OF ODISHA RAMA PARIDA VS	SANJIT MISHRA VS	// KAKATAPUR /38 /2017 ()	
724	D-ABLAPL/166/2026	STATE OF ODISHA SEK ALAUDDIN @ SK. ALLAUDDIN VS	SANDEEP RAJ PANDA VS	// TELKOI /322 /2025 ()	
725	D-ABLAPL/168/2026	STATE OF ODISHA JAMADAGNI PANDA VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	// JAJPUR SADAR /414 /2025 () //	

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726	D-ABLAPL/169/2026	AKASH RANJAN PANDEY VS STATE OF ODISHA	AMIT KUMAR PATRA VS	PUINTALA /343 /2025 () //	
727	D-ABLAPL/170/2026	HAPPY @ ADI @ SRIKANT DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BALIANTA P.S. /635 /2025 () //	
728	D-ABLAPL/171/2026	SHYAMA BEHERA @ SHYAM BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /710 /2025 () //	
729	D-ABLAPL/172/2026	BISWAJIT SAMAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	DHARMASALA /731 /2025 () //	AOR20220003722C202600002
730	D-ABLAPL/174/2026	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	GHANASHYAM MUDULI VS	KANPUR /129 /2025 () //	AOR20220002820C202600001
731	D-ABLAPL/177/2026	JAYADEB DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	Bamapada (Industrial Area) /309 /2025 () //	AOR20220002787C202600003
732	D-ABLAPL/179/2026	SHIBASHIS @ SIBASIS PANDA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	KAMAKHYANAGAR /556 /2024 () //	AOR20220002672C202600001
733	D-ABLAPL/180/2026	BRAJANATH MISHRA VS STATE OF ODISHA	SANKET KANUNGO VS	/ /0 () //	
734	D-ABLAPL/182/2026	ANIL KUMAR SINGH VS STATE OF ODISHA	KABINDRANATH SINGH VS	BRAHMANITARANG /530 /2025 () //	AOR20230000581C202600001
735	D-ABLAPL/183/2026	PRATYUSHA PRASANNA KAR VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	/ /0 () //	
736	D-ABLAPL/187/2026	RUBY BARIK VS STATE OF ODISHA	Manoranjan Das VS	/ / () //	AOR20220000053C202600003
737	D-ABLAPL/188/2026	RAJIB LOCHAN DAS	DIPTI RANJAN MOHAPATRA	/ /0	

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		VS	VS	()	
738	D-ABLAPL/189/2026	STATE OF ODISHA GURUBARI DANDAPAT	KHUSBU PANIGRAHI	//	AOR20220002787C202600002
		VS	VS	()	
739	D-ABLAPL/193/2026	STATE OF ODISHA ABHAYA NAIK	ASUTOSH ROUT	//	
		VS	VS	()	
740	D-ABLAPL/194/2026	STATE OF ODISHA ABHIMANIKA BAGAR ALIAS DABLU	DIBYA PRAKASH MISHRA	//	AOR20220002454C202600002
		VS	VS	()	
741	D-ABLAPL/197/2026	STATE OF ODISHA PABANA SWAIN	SUJATA JENA	//	
		VS	VS	()	
742	D-ABLAPL/200/2026	STATE OF ODISHA BANABIHARI BAL	BRUNDABAN ROUT	//	
		VS	VS	()	
743	D-ABLAPL/201/2026	STATE OF ODISHA RAJYAPAL BADHIA ALIAS RAJPAL LUHA	JAYADEBA BEHERA	//	AOD20240000366C202600002
		VS	VS	()	
744	D-ABLAPL/205/2026	STATE OF ODISHA GOPABANDHU DEHURY	SK. ZAFARULLA	//	
		VS	VS	()	
745	D-ABLAPL/207/2026	STATE OF ODISHA ANANDA SAGAR SETH	JAYADEBA BEHERA	//	AOD20240000366C202600001
		VS	VS	()	
746	D-ABLAPL/209/2026	STATE OF ODISHA SANJEET KUMAR MOHANTY @ SANJIT MOHANTY	MMHMMED MUSTAQ ANSARI	//	
		VS	VS	()	
747	D-ABLAPL/213/2026	STATE OF ODISHA ABHISHEK SAHOO	SEJAL NAYAK	//	
		VS	VS	()	
748	D-ABLAPL/223/2026	STATE OF ODISHA SAROJ KUMAR SUHURA	SUBODH KUMAR MOHANTY	//	
		VS	VS	()	

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749	D-ABLAPL/224/2026	STATE OF ODISHA LOKANATH MOHANTY VS	SANGRAM KESHARI ROUT VS	// DHARMASALA /2 /2026 ()	
750	D-ABLAPL/225/2026	STATE OF ODISHA JUMAR ROUT VS	JASHOBANTA DASH VS	// KHUNTUNI /278 /2025 ()	
751	D-ABLAPL/230/2026	STATE OF ODISHA NARAYAN @ NARAN NAIK VS	SANDEEP RAJ PANDA VS	// BANARAPAL /3 /2026 ()	
752	D-ABLAPL/232/2026	STATE OF ODISHA RAKESH BEHERA VS	SURESH CHANDRA PRADHAN VS	// MAHAKALPARA /21 /2025 ()	AOR20220003509C202600002
753	D-ABLAPL/233/2026	STATE OF ODISHA RAMESH MALLIK VS	SUNIL KUMAR PANDA VS	// DHARMASALA /759 /2025 ()	
754	D-ABLAPL/237/2026	STATE OF ODISHA K. TRINATH VS	AKSHAYA KUMAR SAHOO VS	// JARADA /415 /2025 ()	
755	D-ABLAPL/238/2026	STATE OF ODISHA RAKESH MALLIK @ PINTU MALLIK VS	SUNIL KUMAR PANDA VS	// KUAKHIA /529 /2025 ()	
756	D-ABLAPL/244/2026	STATE OF ODISHA RAJU PRADHAN VS	JYOTIRMAYA SAHOO VS	// CHANDAPUR /202 /2025 ()	
757	D-ABLAPL/245/2026	STATE OF ODISHA TUNA @ HRUTESWAR PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /164 /2025 ()	
758	D-ABLAPL/246/2026	STATE OF ODISHA ASWINI SETHI VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /396 /2025 ()	
759	D-ABLAPL/251/2026	STATE OF ODISHA HARI MALIK @ HARIHAR MALIK VS	BIJAY KUMAR PARIDA VS	// SORO /1050 /2025 ()	
		STATE OF ODISHA		//	

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760	D-ABLAPL/252/2026	BALARAM HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /120 /2025 () //	
761	D-ABLAPL/254/2026	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	KHAMAR /397 /2025 () //	
762	D-ABLAPL/258/2026	PRASHANTA MANDAL VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /214 /2025 () //	
763	D-ABLAPL/264/2026	SUJEET KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /43 /2025 () //	
764	D-ABLAPL/267/2026	SUDHANSHU JENA @ KALU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANGALPUR /392 /2025 () //	
765	D-ABLAPL/272/2026	HARISH PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202600002
766	D-ABLAPL/273/2026	RUPAK KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202600003
767	D-ABLAPL/274/2026	BISWAJIT MALLICK VS STATE OF ODISHA	BISWORANJAN SWAIN VS	CHANDABALI /493 /2025 () //	
768	D-ABLAPL/277/2026	RAJENDRA PRASAD MISHRA VS STATE OF ODISHA	SAMIR KUMAR BEHERA VS	MAHILA P.S. BUXIBAZAR /173 /2025 () //	
769	D-ABLAPL/279/2026	MACHHU BAG VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BELPARA /351 /2025 () //	
770	D-ABLAPL/280/2026	CHANDRA SEKHAR PRADHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	HATIBARI /159 /2024 () //	
771	D-ABLAPL/281/2026	CHANDAN PATRA	AMULYA RATNA PANDA	KASAFAL MARINE /59 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :05/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
772	D-ABLAPL/284/2026	BISHU @ BISWAJIT MAHALA @ BISWAJIT MAL	AMULYA RATNA PANDA	CHANDIPUR /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
773	D-ABLAPL/285/2026	LOKANATH MOHANTY	SANGRAM KESHARI ROUT	DHARMASALA /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
774	D-ABLAPL/288/2026	JAPAN DASH @ LITU	AMULYA RATNA PANDA	JALESWAR /568 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
775	D-ABLAPL/294/2026	SATRUGHAN RAY	AMULYA RATNA PANDA	BASTA /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
776	D-ABLAPL/297/2026	CHITARANJAN SAHOO	LAXMI CHARAN BEHERA	//	AOD20240000170C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
777	D-ABLAPL/299/2026	RAYEES AHMED QURESHI	AMULYA RATNA PANDA	BASTA /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
778	D-ABLAPL/302/2026	SANTOSH KUMAR DALEI	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
779	D-ABLAPL/306/2026	BISWAMBAR BEHERA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
780	D-ABLAPL/308/2026	MANAS RANJAN MISHRA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
781	D-ABLAPL/310/2026	SOUMENDRA BEHERA	BIBHU PRASAD DAS	MANGALA BAG /470 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :05/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLREV/7/2026 CRLREV/1/2026	KAMESH CHANDRA PARIDA@PINTU@KABHESHA@NIRBANKAR DASPARIDA MP	KABHESHA@NIRBANKAR DASPARIDA	1/2026
2	D-TRPCRL/270/2026 TRPCRL/ /	BIKRAM KESHARI PANDA MP	OM SWARUP	1/2026
3	D-OTAPL/226/2026 OTAPL/ /	COMMISSIONER OF (AUDIT) GST AND CENTRAL EXCISE MP	BITAMA EXCISE,IBBRUSTY	1/2026
4	D-CRLLP/6/2026 CRLLP/ /	STATE OF ODISHA MP	AUROVINDA MOHANTY, A.S.C.	1/2026
5	D-CMAPL/130/2026 CMAPL/ /	HADIBANDHU SENAPATY @ SENAPATI MP	SUVASHISH PATTANAİK	1/2026
6	D-BLAPL/38577/2025 BLAPL/13347/2025	YASH ANAND @ RISHU MP	DEBASHIS PANDA	1/2026
7	D-RPFAM/55557/2025 RPFAM/1/2026	BIDESHI ROUT MP	SATYA NARAYAN MISHRA 4	1/2026
8	D-RSA/55506/2025 RSA/3/2026	BHARATI MOHARANA MP	BRAHMANANDA TRIPATHY	1/2026
9	D-RVWPET/421/2023 RVWPET/421/2023	RAMANI KANTA NAYAK MP	SATYA RANJAN PATI	1/2026
10	D-CRP/20252/2025 CRP/28/2025	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	1/2026
11	D-EXP/54006/2025 EXP/ /	NIRUPAMA MOHANTY @ JENA MP	PRAFULLA KUMAR KAR	1/2026
12	D-CRLMP/52/2026 CRLMP/ /	PRATIK MISHRA MP	KISHORE KUMAR MISHRA	1/2026
13	D-MSA/49309/2025 MSA/1/2026	M/S BOUDH INFRA VENTURE PVT.LTD.,KIBUSHU MP	KIBUSHU PRASAD SARANGI	1/2026
14	D-JCRLA/107/2017 JCRLA/107/2017	BAIYA@BAIDHAR SINGH MP		1/2026
15	D-CONTC/30500/2025 CONTC/3581/2025	PRASANNA KUMAR MOHANTY MP	MOHIT KUMAR PATI, M.PATI,S.KAR,S.S.PATI	1/2026
16	D-TRPCRL/291/2026 TRPCRL/ /	ABHIMANYU SAHOO MP	SARASWATI SENAPATI	2/2026
17	D-JCRLA/107/2017 JCRLA/107/2017	BAIYA@BAIDHAR SINGH MP		2/2026
18	D-CRP/20252/2025 CRP/28/2025	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	2/2026
19	D-TRP(C)/62/2026 TRP(C)/ /	AMBIKA SAHOO MP	ASHOK KUMAR ROUT	2/2026
20	D-CMAPL/712/2023 CMAPL/712/2023	DAMODAR JEW THAKUR MP	PRAFULLA KUMAR KAR,D K RATH,S TRIPATHY,NIROD KUMAR SAH	2/2026
21	D-RPFAM/200/2026 RPFAM/ /	ANIRUDHA NAIK MP	SUKANTA KUMAR NAYAK	2/2026
22	D-CRLMP/37859/2025 CRLMP/1648/2025	RANJAN KUMAR DAS MP		2/2026
23	D-FAO/43/2026 FAO/ /	JASOMATI MAJHI MP	PRADEEP KUMAR MISHRA	2/2026
24	D-CONTC/41922/2025 CONTC/4850/2025	PRAMOD KUMAR KAR MP	MOHIT KUMAR PATI	2/2026
25	D-CRLREV/7/2026 CRLREV/1/2026	KAMESH CHANDRA PARIDA@PINTU@KABHESHA@NIRBANKAR DASPARIDA MP	KABHESHA@NIRBANKAR DASPARIDA	2/2026
26	D-ABLAPL/37786/2025	BHARATA DALEI		

	ABLAPL/14326/2025	MP		2/2026
27	D-RVWPET/36894/2025	M/S. GLOBAL COAL AND MINING PVT.LTD	PRANDEEP KUMAR MAHAPATRA, M.K. DAS, B.K. MISHRA	
	RVWPET/248/2025	MP		2/2026
28	D-BLAPL/60/2026	PITARA NAYAK	JUGALA KISHORE PANDA	
	BLAPL/ /	MP		2/2026
29	D-RSA/45/2026	PRADEEP DHAREI	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		2/2026
30	D-CRLLP/8/2026	STATE OF ODISHA	AUROVINDA MOHANTY, A.S.C.	
	CRLLP/ /	MP		2/2026
31	D-CRLMP/212/2026	BHARAT SETH	MOHAMMED MUSTAQ ANSARI	
	CRLMP/ /	MP		3/2026
32	D-BLAPL/34300/2025	SABITH KOVILAKAM SADANANDAN	PRATIK NAYAK	
	BLAPL/11912/2025	MP		3/2026
33	D-CRLLP/11/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	
	CRLLP/ /	MP		3/2026
34	D-CRLREV/9/2026	CHHABINDRA CHHATOI	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		3/2026
35	D-CMAPL/712/2023	DAMODAR JEW THAKUR	PRAFULLA KUMAR KAR,D K RATH,S TRIPATHY,NIROD KUMAR SAH	
	CMAPL/712/2023	MP		3/2026
36	D-RPFAM/48/2019	PRADEEP KU.BEHERA	M/S.BAIBASWATA PANIGRAHI	
	RPFAM/48/2019	MP		3/2026
37	D-RVWPET/386/2026	BASANTA KUMAR SATAPATHY	MOHAMMED RIAZ	
	RVWPET/ /	MP		3/2026
38	D-ABLAPL/32519/2025	UDIT KUMAR MOHANTY		
	ABLAPL/12813/2025	MP		3/2026
39	D-RSA/52/2026	JATINDRA PRUSETH	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		3/2026
40	D-CMP/39/2026	GOBINDA SAHU	AMIT PRASAD BOSE	
	CMP/ /	MP		3/2026
41	D-TRP(C)/252/2026	SMITA PRIYADARSHINI SAHOO	SUJIT KUMAR BISWAL	
	TRP(C)/ /	MP		3/2026
42	D-FAO/148/2026	DEPUTY CHIEF ENGINEER(CON-II),BBSR	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	
	FAO/ /	MP		3/2026
43	D-CRLA/30399/2025	BINDU MALLIA@PRADYUMNA KUMAR	MALLIA RANJAN DHAL	
	CRLA/1137/2025	MP		3/2026
44	D-CRLA/20/2026	JNANENDRA SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLA/1494/2026	MP		4/2026
45	D-RVWPET/390/2026	BIRABAR BEHERA	ADV.	
	RVWPET/ /	MP		4/2026
46	D-CRLREV/9/2026	CHHABINDRA CHHATOI	ANUGRAHA NARAYAN SAMANTRAY	
	CRLREV/ /	MP		4/2026
47	D-RPFAM/277/2026	ALOK DASH	KHETRA MOHAN MISHRA	
	RPFAM/ /	MP		4/2026
48	D-CMP/54912/2025	PRATIMA PRADHAN	NIRANJAN LENKA	
	CMP/6/2026	MP		4/2026
49	D-FAO/148/2026	DEPUTY CHIEF ENGINEER(CON-II),BBSR	BIBHUTI BHUSAN MISHRA(SR.PANEL COUNSEL)	
	FAO/ /	MP		4/2026
50	D-CRLMC/39279/2025	ANWESHA ACHARYA	IPSIT AUROBINDO ACHARYA	
	CRLMC/6/2026	MP		4/2026
51	D-ABLAPL/28919/2025	GOURI SANKAR TRIPATHY		
	ABLAPL/11186/2025	MP		4/2026
52	D-TRP(C)/263/2026	LIPSA NAYAK	BHASKAR CHANDRA PANDA	
	TRP(C)/ /	MP		4/2026
53	D-CRLLP/16/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	
	CRLLP/ /	MP		4/2026
54	D-BLAPL/38061/2025	SHAIK AKBAR ALI @ SK. AKBAR ALI		
	BLAPL/13100/2025	MP		4/2026
55	D-CRLMP/212/2026	BHARAT SETH	MOHAMMED MUSTAQ ANSARI	
	CRLMP/ /	MP		4/2026
56	D-CONTC/34763/2025	DUSMANTA SAMAL		
	CONTC/4094/2025	MP		4/2026
57	D-RSA/54662/2025	KHAGESWAR MOHANTA	PRAJNA SARITA MOHANTY	
	RSA/4/2026	MP		4/2026

58	D-RPFAM/46580/2025 RPFAM/2/2026	ABHISEKH MOHANTY MP	DURGA PRASAD PATTNAIK	5/2026
59	D-CMP/89/2026 CMP/ /	DEBARAJ ROUSTRAY MP	ARJUNA CHARANA BEHERA	5/2026
60	D-CRLLP/40832/2025 CRLLP/1/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	5/2026
61	D-ABLAPL/33410/2025 ABLAPL/13066/2025	VARUN KUMAR KALYANKAR MP		5/2026
62	D-BLAPL/38063/2025 BLAPL/13103/2025	SRIDEVI GOUTAM @ RINKI GOUTAM MP		5/2026
63	D-FAO/48262/2025 FAO/504/2025	THE DIVISIONAL MANAGER, M/S.ORIENTAL MP	RAKESH KUMAR COMPANY LTD, KHURDA	5/2026
64	D-CONTC/53569/2025 CONTC/25/2026	MATHURANANDA ROUT MP	ADV.	5/2026
65	D-CRLREV/31/2026 CRLREV/ /	NILIMA ORAM @ LILI ORAM MP	AMIT PRASAD BOSE	5/2026
66	D-CRLMC/40268/2025 CRLMC/7/2026	RAJANI KANTA PATTNAIK MP	ASHWINI KUMAR DAS	5/2026
67	D-RSA/19974/2025 RSA/259/2025	MANGULU FARIKAR MP	DIGAMBAR SETHI	5/2026
68	D-TRP(C)/355/2026 TRP(C)/ /	SWARNASHREE MOHAPATRA MP	SANJIT MISHRA	5/2026
69	D-CRLA/20/2026 CRLA/1494/2026	JNANENDRA SWAIN MP	BHABANI SHANKAR DASPARIDA	5/2026
70	D-FAO/53297/2025 FAO/555/2025	THE MANAGER, LEGAL CHOLAMANDAL MP	SOMNATHROY INSURANCE CO.LTD. ,KHORDHA	6/2026
71	D-RPFAM/436/2026 RPFAM/ /	DINESH MURMU MP	BHARAT BHUSAN ROUSTRAY	6/2026
72	D-RSA/19974/2025 RSA/259/2025	MANGULU FARIKAR MP	DIGAMBAR SETHI	6/2026
73	D-CRLREV/37/2026 CRLREV/ /	HEMANTA KUMAR CHHURA MP	UMAKANTA BARIK	6/2026
74	D-CRLA/14915/2024 CRLA/520/2024	RANJAN KUMAR ROUT MP	BISWARANJAN DALAI	6/2026
75	D-CMP/55071/2025 CMP/7/2026	KEDARNATH SHARMA MP	LAXMI SHARMA	6/2026
76	D-CRLLP/40834/2025 CRLLP/2/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	6/2026
77	D-ABLAPL/27841/2025 ABLAPL/10874/2025	MADAN MOHAN LENKA @ MADAN LENKA MP		6/2026
78	D-TRP(C)/413/2026 TRP(C)/ /	SUKANTI PADHAN MP	BINAYA BHUSAN ROUSTRAY	6/2026
79	D-CRLMC/27/2026 CRLMC/ /	ADWAIT KUMAR PRADHAN MP	RAGHUNATH DASMOHAPATRA	6/2026
80	D-RSA/19974/2025 RSA/259/2025	MANGULU FARIKAR MP	DIGAMBAR SETHI	7/2026
81	D-CRLREV/37/2026 CRLREV/ /	HEMANTA KUMAR CHHURA MP	UMAKANTA BARIK	7/2026
82	D-CMP/129/2026 CMP/ /	USHAMANI DAS MP	DWARIKA PRASAD MOHANTY	7/2026
83	D-ABLAPL/33706/2025 ABLAPL/12904/2025	CHINMAY NAYAK MP		7/2026
84	D-CRLA/1165/2023 CRLA/1165/2023	KALIA @ SOUMYA RANJAN PADHY MP	CHITTA RANJAN SAHU ,SURJYA NARAYAN SAHU, SANTOSH KUMAR	7/2026
85	D-CRLLP/40501/2025 CRLLP/3/2026	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	7/2026
86	D-FAO/52429/2025 FAO/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	SOMNATHROY	7/2026
87	D-CRLMC/34966/2025 CRLMC/4721/2025	KALIA@UMAKANT SAMAL MP	PARSURAM PANDA	7/2026
88	D-RSA/41267/2025 RSA/519/2025	MARUVADA VISWANATHAM MP	S.S.RAO (SR.ADV.)	8/2026
89	D-FAO/197/2026	D.M., NEW INDIA ASSURANCE CO. LTD.,	PRASANTA KUMAR MAHALI	

90	FAO/ / D-MATA/31/2026 MATA/ /	MP RENUBALA ROUT MP	BISWAJIT SAHOO	8/2026
91	D-CRLMC/40728/2025 CRLMC/15/2026	TAFZEEL AKMAL MP	SAMAPIKA MISHRA	8/2026
92	D-CRLREV/57/2026 CRLREV/ /	MANGULI NAYAK @ MANGU MP	BIJAYA KUMAR NAYAK (3)	8/2026
93	D-CRLA/38241/2025 CRLA/1443/2025	LOKANATH MALLICK MP	GOREKHANATH DAS	8/2026
94	D-CMP/139/2026 CMP/ /	SATYAJEET MALLICK @ SATYAJIT MALLICK MP	MANAS RANJAN SATPATHY	8/2026
95	D-ABLAPL/38785/2025 ABLAPL/14566/2025	BANTY @ ABINASH PRADHAN MP		8/2026
96	D-MATA/255/2023 MATA/255/2023	MADAN KUMAR SATPATHY MP	ANAM CHARAN PANDA	9/2026
97	D-CMP/194/2026 CMP/ /	RABINDRA KUMAR PRADHAN @ RABINDRA KUMAR PRADHAN MP	PRANJAN BHUYAN	9/2026
98	D-FAO/201/2026 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BANGALORE MP	PRASANTA KUMAR MAHALI	9/2026
99	D-CRLMC/40061/2025 CRLMC/18/2026	RANJUBALA SAMAL MP	ARUN KUMAR BEHERA	9/2026
100	D-RSA/111/2026 RSA/ /	HEMANTA KUMBHAR MP	PRATYUSHA NAIDU	9/2026
101	D-MACA/54225/2025 MACA/5/2026	TARULATA BARIK MP	DEBASISH PATNAIK	9/2026
102	D-CRLREV/57/2026 CRLREV/ /	MANGULI NAYAK @ MANGU MP	BIJAYA KUMAR NAYAK (3)	9/2026
103	D-ABLAPL/38663/2025 ABLAPL/14548/2025	DUSA @ DUSMANTA SAHOO MP	MANORANJAN DAS	9/2026
104	D-CRLA/76/2026 CRLA/ /	DUSHMANTA BHUE @ BABLU MP	SIDHARTHA SANKAR RAY (2)	9/2026
105	D-FAO/202/2026 FAO/ /	D.M., ORIENTAL INSURANCE CO. LTD.,KOLKATA MP	PRASANTA KUMAR MAHALI	10/2026
106	D-MACA/443/2018 MACA/443/2018	PRATIVA GARNAIK MP	M/S.PRADEEP KR.MISHRA	10/2026
107	D-MATA/1099/2025 MATA/19/2025	GITANJALI DAS MP	ABINASH ROUSTRAY	10/2026
108	D-CMP/851/2023 CMP/851/2023	SUVENDRA MOHANTY MP	HRUDANANDA MOHAPATRA	10/2026
109	D-RSA/551/2023 RSA/551/2023	PARSURAM DASH MP	AKSHAYA KUMAR SAHOO	10/2026
110	D-CRLREV/38205/2025 CRLREV/2/2026	MANASH @ MANAS RANJAN PANDA MP	UMA CHARAN MISHRA	10/2026
111	D-CRLMC/40830/2025 CRLMC/19/2026	RAJESH KUMAR GOUDU MP	BIPIN KUMAR NAYAK	10/2026
112	D-ABLAPL/25493/2025 ABLAPL/9985/2025	SHILPA MISHRA MP	PRABHAT RANJAN BARIK	10/2026
113	D-CRLA/76/2026 CRLA/ /	DUSHMANTA BHUE @ BABLU MP	SIDHARTHA SANKAR RAY (2)	10/2026
114	D-RSA/551/2023 RSA/551/2023	PARSURAM DASH MP	AKSHAYA KUMAR SAHOO	11/2026
115	D-MACA/54227/2025 MACA/6/2026	PRAVATI ROUSTRAY MP	DEBASISH PATNAIK	11/2026
116	D-CRLMC/40064/2025 CRLMC/20/2026	GOBARA@GABAR GURU MP	SK. ZAFARULLA	11/2026
117	D-CRLREV/38900/2025 CRLREV/3/2026	NCC @ DEBASIS NAIK MP	AMIYA RANJAN SETHY	11/2026
118	D-CRLA/76/2026 CRLA/ /	DUSHMANTA BHUE @ BABLU MP	SIDHARTHA SANKAR RAY (2)	11/2026
119	D-ABLAPL/32933/2025 ABLAPL/12596/2025	SANTOSH KUMAR SAHU MP		11/2026
120	D-FAO/203/2026 FAO/ /	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD.,KOLKATA MP	PRASANTA KUMAR MAHALI	11/2026

121	D-MATA/55292/2025 MATA/ /	MUSTAQUE AHMAD MP	PARTHA SARATHI NAYAK	11/2026
122	D-CMP/239/2026 CMP/ /	M/S. HALLMARK ORNAMENTS PVT. LTD., MP	BHASKAR ANANTA MOHANTY	11/2026
123	D-ABLAPL/38801/2025 ABLAPL/14578/2025	AMULYA MAHAKUL @ MAHAKUD MP		12/2026
124	D-CMP/246/2026 CMP/ /	SAGARIKA PANIGRAHI MP	BHASKAR CHANDRA PANDA	12/2026
125	D-RSA/551/2023 RSA/551/2023	PARSURAM DASH MP	AKSHAYA KUMAR SAHOO	12/2026
126	D-CRLA/96/2026 CRLA/ /	BENUDHAR MOHANTY MP	ASHWINI KUMAR DAS	12/2026
127	D-CRLMC/28245/2025 CRLMC/3828/2025	JAYA PRAKASH SAHOO @ SAHU MP	RAJANIKANTA DASH	12/2026
128	D-MACA/19/2026 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., MP	CUTTACK	12/2026
129	D-MATA/35246/2025 MATA/ /	SOUVAGYALAXMI PRUSTY MP	MANOJ KUMAR PANDA	12/2026
130	D-FAO/208/2026 FAO/ /	B.M.,M/S, NEW INDIA ASSURANCE CO. LTD. MP	NAYAN BEHARI DAS	12/2026
131	D-CRLREV/39919/2025 CRLREV/4/2026	RANJIT KUMAR DAS @ RANJEET KUMAR DAS MP	DEBIDUTTA MOHAPATRA	12/2026
132	D-WA/53804/2025 WA/11/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	13/2026
133	D-RSA/15651/2024 RSA/93/2024	NILAMANI ROUT MP	PRAMODA KUMAR MISHRA	13/2026
134	D-CMP/255/2026 CMP/ /	PRAMOD KUMAR PRADHAN MP	BHASKAR CHANDRA PANDA	13/2026
135	D-MACA/19/2026 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., MP	CUTTACK	13/2026
136	D-CRLREV/40762/2025 CRLREV/5/2026	PANCHANAN CHANDUA MP	SAMVIT MOHANTY	13/2026
137	D-MATA/450/2026 MATA/ /	DEBAJYOTI JENA MP	RAMESH CHANDRA SWAIN	13/2026
138	D-CRLA/96/2026 CRLA/ /	BENUDHAR MOHANTY MP	ASHWINI KUMAR DAS	13/2026
139	D-FAO/211/2026 FAO/ /	MANAGING COMMITTEE OF GADADHAR GIRLS HIGH SCHOOL, MP	BALASORE	13/2026
140	D-CRLMC/40177/2025 CRLMC/22/2026	ASHIRBADA TRIPATHY MP	SARADA PRASAD DASH	13/2026
141	D-ABLAPL/12627/2025 ABLAPL/5101/2025	SHYAM SUNDAR SWAIN MP		13/2026
142	D-CRLA/105/2026 CRLA/ /	SATYABRATA PRADHAN @ MITU MP	DEVASHIS PANDA	14/2026
143	D-RSA/18840/2024 RSA/208/2024	SABITA DURGA MP	ABINASH ROURAY	14/2026
144	D-WA/53804/2025 WA/11/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	14/2026
145	D-CRLMC/14/2026 CRLMC/ /	BANSIDHAR BEHERA MP	ARUN KUMAR BEHERA	14/2026
146	D-ABLAPL/39017/2025 ABLAPL/14704/2025	SANDEEP SINGH MP		14/2026
147	D-MACA/48668/2025 MACA/7/2026	ORIENTAL INSURANCE CO. LTD., MP	BALANGIR	14/2026
148	D-CRLREV/257/2026 CRLREV/ /	DR. BIBHU PRASAD NAYAK MP	MANAS KUMAR CHAND	14/2026
149	D-CMP/262/2026 CMP/ /	ABANI MANDAL MP	SWARUP KUMAR PATNAIK	14/2026
150	D-FAO/219/2026 FAO/ /	MANAGING COMMITTEE OF KAILASH CHANDRA GIRLS HIGH SCHOOL, MP	BALASORE	14/2026
151	D-WA/53811/2025 WA/12/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	15/2026
152	D-RSA/18840/2024	SABITA DURGA	ABINASH ROURAY	

	RSA/208/2024	MP		15/2026
153	D-ABLAPL/20713/2025	SAHILDDIN AHMED		
	ABLAPL/8188/2025	MP		15/2026
154	D-CMP/55070/2025	SRIKANT AGRAWAL	LAXMI SHARMA	
	CMP/10/2026	MP		15/2026
155	D-MACA/48668/2025	ORIENTAL INSURANCE CO. LTD.,BALANGIR	AMAM ALI KHAN	
	MACA/7/2026	MP		15/2026
156	D-CRLA/105/2026	SATYABRATA PRADHAN @ MITU	DEVASHIS PANDA	
	CRLA/ /	MP		15/2026
157	D-CRLREV/298/2026	SURENDRA MIRGAN @ MIRIGAN	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		15/2026
158	D-FAO/348/2026	GAIYADHAR BISHOYI	DEBASISH PATNAIK	
	FAO/ /	MP		15/2026
159	D-CRLMC/978/2023	SUJIT DASH	SAMIR KUMAR MISHRA	
	CRLMC/978/2023	MP		15/2026
160	D-MACA/51825/2025	THE DIVISIONAL MANAGER CUTTACK DIVISION OFFICE BALANGIR	MANAS RANJAN MOHANTY	
	MACA/8/2026	MP		16/2026
161	D-WA/53811/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/12/2026	MP		16/2026
162	D-CRLMC/5/2026	BULU @ ARABINDA MOHANTY	SURYAKANTA DASMOHAPATRA	
	CRLMC/ /	MP		16/2026
163	D-RSA/18840/2024	SABITA DURGA	ABINASH ROUTRAY	
	RSA/208/2024	MP		16/2026
164	D-CRLA/39171/2025	BABLU@SURYAKANTA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/2/2026	MP		16/2026
165	D-CRLREV/298/2026	SURENDRA MIRGAN @ MIRIGAN	TUKUNA KUMAR MISHRA	
	CRLREV/ /	MP		16/2026
166	D-FAO/361/2026	SUNITA SAHOO	DEBASISH PATNAIK	
	FAO/ /	MP		16/2026
167	D-ABLAPL/8255/2019	SIMADRI BEHERA	Anupam Dash	
	ABLAPL/8255/2019	MP		16/2026
168	D-CMP/50251/2025	RANKANATH SETHI		
	CMP/1966/2025	MP		16/2026
169	D-RSA/175/2026	RAMA MALIK	SUSANTA KUMAR BARAL	
	RSA/ /	MP		17/2026
170	D-FAO/47079/2025	M/S. NEW INDIA ASSURANCE CO LTD.	SUDEEP KUMAR SARANGI	
	FAO/2/2026	MP		17/2026
171	D-CRLMC/61/2026	SANTOSH KUMAR SETHY	UMESH KUMAR LENKA	
	CRLMC/ /	MP		17/2026
172	D-CRLA/39171/2025	BABLU@SURYAKANTA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/2/2026	MP		17/2026
173	D-WA/53812/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/13/2026	MP		17/2026
174	D-ABLAPL/32645/2025	GANGULI SAHOO		
	ABLAPL/12797/2025	MP		17/2026
175	D-MACA/51825/2025	THE DIVISIONAL MANAGER CUTTACK DIVISION OFFICE BALANGIR	MANAS RANJAN MOHANTY	
	MACA/8/2026	MP		17/2026
176	D-CMP/294/2026	HEMANTA KUMAR NAYAK	AMIT PRASAD BOSE	
	CMP/ /	MP		17/2026
177	D-RSA/185/2018	PARSURAM SAHU	M/S.BUDHADEV ROUTRAY	
	RSA/185/2018	MP		18/2026
178	D-CMP/55146/2025	PUSPANJALI MOHAPATRA	ASHOK KUMAR SAHOO	
	CMP/8/2026	MP		18/2026
179	D-ABLAPL/24748/2024	RACHITA MISHRA	MADHU BHAGAT	
	ABLAPL/8967/2024	MP		18/2026
180	D-CRLMC/36513/2025	AJAY BEHERA@AJAY KUMAR BEHERA		
	CRLMC/5167/2025	MP		18/2026
181	D-CRLA/608/2015	JITENDA RAJHANS	MR.B.B.ROUTRAY M/S.B.K.DAS S.K.DAS B.MISHRA	
	CRLA/608/2015	MP		18/2026
182	D-FAO/54605/2025	STATE OF ODISHA	MANAS RANJAN MOHANTY,A.G.A	
	FAO/3/2026	MP		18/2026
183	D-MACA/52914/2025	B.M., NATIONAL INSURANCE CO. LTD.,BALANGIR	ANAYAN BEHARI DAS	
	MACA/9/2026	MP		18/2026

184	D-WA/53812/2025 WA/13/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	18/2026
185	D-CRLMC/35910/2025 CRLMC/8/2026	KALIA @ MANOJ KUMAR SAHOO MP	SOURAV DAS	19/2026
186	D-WA/54070/2025 WA/14/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	19/2026
187	D-CRLA/147/2026 CRLA/ /	PABITRA MOHAN NAYAK MP	KASHINATH PATTANAIAK	19/2026
188	D-FAO/54605/2025 FAO/3/2026	STATE OF ODISHA MP	MANAS RANJAN MOHANTY,A.G.A	19/2026
189	D-CRLMC/66/2026 CRLMC/ /	AKRURA MAJHI MP	SURAJ MOHANTY	19/2026
190	D-MACA/52914/2025 MACA/9/2026	B.M., NATIONAL INSURANCE CO. LTD., MP	NAYAN BEHARI DAS	19/2026
191	D-RSA/185/2018 RSA/185/2018	PARSURAM SAHU MP	M/S.BUDHADEV ROUTRAY	19/2026
192	D-CMP/300/2026 CMP/ /	SAWARMAL @ SAWARIA BARMA MP	AGNIHOTRA SAHU	19/2026
193	D-CMP/55072/2025 CMP/12/2026	BIJAY KUMAR AGRAWAL MP	LAXMI SHARMA	20/2026
194	D-RSA/185/2018 RSA/185/2018	PARSURAM SAHU MP	M/S.BUDHADEV ROUTRAY	20/2026
195	D-MACA/134/2026 MACA/ /	GHANASHYAM PRADHAN MP	DEBIDUTTA MOHAPATRA	20/2026
196	D-WA/54070/2025 WA/14/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	20/2026
197	D-CRLMC/39231/2025 CRLMC/9/2026	MANOJ KUMAR SINGH MP	SOUMYA RANJAN MOHANTY	20/2026
198	D-CRLA/147/2026 CRLA/ /	PABITRA MOHAN NAYAK MP	KASHINATH PATTANAIAK	20/2026
199	D-MACA/134/2026 MACA/ /	GHANASHYAM PRADHAN MP	DEBIDUTTA MOHAPATRA	21/2026
200	D-CMP/55271/2025 CMP/9/2026	GOLAK BEHARI MOHAPATRA MP	PRASANTA KUMAR SATAPATHY	21/2026
201	D-WA/54073/2025 WA/15/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	21/2026
202	D-CRLA/29053/2025 CRLA/1086/2025	KAMAL MALLICK@LALU MP	ASHOK KUMAR SARANGI	21/2026
203	D-CRLMC/39806/2025 CRLMC/10/2026	NIRANJAN SAHOO MP	SAMBEET PATTANAYAK	21/2026
204	D-RSA/185/2018 RSA/185/2018	PARSURAM SAHU MP	M/S.BUDHADEV ROUTRAY	21/2026
205	D-MACA/53454/2025 MACA/10/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD, MP	CUTTACK	22/2026
206	D-WA/54073/2025 WA/15/2026	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	22/2026
207	D-CMP/311/2026 CMP/ /	ANKUR PATRA MP	NARAYAN PRASAD PARIJA	22/2026
208	D-WP(C)/37590/2025 WP(C)/25955/2025	JINDAL STEEL LIMITED, ANGUL MP	SATYA SMRUTI MOHANTY	22/2026
209	D-RSA/185/2018 RSA/185/2018	PARSURAM SAHU MP	M/S.BUDHADEV ROUTRAY	22/2026
210	D-CRLMC/39868/2025 CRLMC/13/2026	JAGA @ JAGABANDHU SATAPATHY MP	KSHIROD KUMAR PAHIL	22/2026
211	D-CRLA/165/2026 CRLA/ /	BHUBAN MOHAN DASH MP	DEBABRATA DASH	22/2026
212	D-RSA/185/2018 RSA/185/2018	PARSURAM SAHU MP	M/S.BUDHADEV ROUTRAY	23/2026
213	D-WP(C)/53290/2025 WP(C)/37112/2025	ISWAR CHANDRA BEHERA MP	SURYAKANTA DWIBEDI	23/2026
214	D-WA/53444/2025 WA/2/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	23/2026
215	D-CRLMC/39959/2025	INDRAJIT TARAI	DEBASIS SWAIN	

	CRLMC/21/2026	MP		23/2026
216	D-CMP/55073/2025 CMP/11/2026	ANUP AGRAWAL MP	LAXMI SHARMA	23/2026
217	D-CRLA/165/2026 CRLA/ /	BHUBAN MOHAN DASH MP	DEBABRATA DASH	23/2026
218	D-MACA/53454/2025 MACA/10/2026	THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LIMITED, CUTTACK MP		23/2026
219	D-CRLMC/39971/2025 CRLMC/25/2026	ALOK KUMAR BEHERA @ ALOK BEHERA MP	DEBASIS SWAIN	24/2026
220	D-WA/53444/2025 WA/2/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	24/2026
221	D-MACA/53374/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO. LTD., KHURDA MP	SUSANTA KUMAR MAHALI	24/2026
222	D-RSA/231/2026 RSA/ /	SATCHIDANANDA MAHAPATRA MP	DWARIKA PRASAD MOHANTY	24/2026
223	D-WP(C)/26/2026 WP(C)/ /	PUSPANJALI MOHANTY MP	KABIRAJ PRADHAN	24/2026
224	D-CRLA/30183/2024 CRLA/1115/2024	CHIKUN @ TRILOCHAN NAYAK MP	P.C. SEJPADA,PRAKASH CHANDRA MISHRA	24/2026
225	D-CMP/334/2026 CMP/ /	RAJESH AGARWAL@RAJESH KUMAR AGARWAL MP	NIRANJAN MAHAPATRA	24/2026
226	D-CMP/360/2026 CMP/ /	RAJESH AGARWAL @ RAJESH KUMAR AGARWAL MP	NIRANJAN MAHAPATRA	25/2026
227	D-WA/53567/2025 WA/4/2026	STATE OF ODISHA MP	GYANLOKA MOHANTY,S.C	25/2026
228	D-CRLMC/39972/2025 CRLMC/28/2026	ALOK BEHERA @ ALOK KUMAR BEHERA MP	DEBASIS SWAIN	25/2026
229	D-WP(C)/55455/2025 WP(C)/85/2026	SAMARENDRA KESHARI MOHAPATRA MP	NIRANJAN PANDA	25/2026
230	D-MACA/54076/2025 MACA/11/2026	PITAMBAR NAHAK MP	MADHUSMITA KANUNGO	25/2026
231	D-CRLA/222/2026 CRLA/ /	SAROJ NARAYAN TRIPATHY MP	AMULYA RATNA PANDA	25/2026
232	D-RSA/269/2026 RSA/ /	NAFISA SAHA MP	BHASKAR CHANDRA PANDA	25/2026
233	D-WP(C)/54056/2025 WP(C)/37604/2025	UMESH PATRA MP	NAMITA PATTANAIAK	26/2026
234	D-MACA/54076/2025 MACA/11/2026	PITAMBAR NAHAK MP	MADHUSMITA KANUNGO	26/2026
235	D-RSA/293/2026 RSA/ /	PRAMILA TRIPATHY MP	KSHIROD KUMAR ROUT	26/2026
236	D-CMP/412/2026 CMP/ /	ASTAM KUMBHAR MP	BUDHIRAM DAS	26/2026
237	D-CRLA/222/2026 CRLA/ /	SAROJ NARAYAN TRIPATHY MP	AMULYA RATNA PANDA	26/2026
238	D-WA/53567/2025 WA/4/2026	STATE OF ODISHA MP	GYANLOKA MOHANTY,S.C	26/2026
239	D-CRLMC/86/2026 CRLMC/ /	DEBARAJ PANIGRAHI MP	PRAVAT KUMAR MUDULI	26/2026
240	D-WP(C)/46885/2025 WP(C)/32725/2025	BIMLA ENTERPRISES, KHURDA MP	SUSANTA KUMAR MISHRA	27/2026
241	D-WA/53806/2025 WA/5/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	27/2026
242	D-CRLA/37312/2025 CRLA/3/2026	RANJIT KUMAR ROUT MP	PUSPAMITRA MOHAPATRA	27/2026
243	D-MACA/53873/2025 MACA/12/2026	BHOJARAJ PARIJA MP	DILLIP KUMAR MOHAPATRA	27/2026
244	D-RSA/15192/2025 RSA/212/2025	SWARNAMAYEE PATRA MP	SMITA RANJAN PATNAIK	27/2026
245	D-CRLMC/90/2026 CRLMC/ /	KAPAL BASUDEV @ K.BASUDEV @ KAPAL BASUDEV MP	ANAND KUMAR PRADHAN	27/2026
246	D-CRLA/228/2026 CRLA/ /	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA MP	AMULYA RATNA PANDA	28/2026

247	D-WA/53806/2025 WA/5/2026	STATE OF ODISHA MP	SASWAT DAS,A.G.A	28/2026
248	D-CRLMC/90/2026 CRLMC/ /	KAPAL BASUDEV @ K.BASUDEV @ KAPAL BASUDEV MP	SANJAY KUMAR PRADHAN	28/2026
249	D-WP(C)/34/2026 WP(C)/ /	RANJAN KUMAR NAYAK MP	KUNAL KUMAR SWAIN	28/2026
250	D-MACA/93/2026 MACA/ /	SHRIRAM GENERAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	28/2026
251	D-RSA/20957/2025 RSA/266/2025	KHIRODA KUMARI DEVI MP	DEEPALI MAHAPATRA	28/2026
252	D-MACA/53873/2025 MACA/12/2026	BHOJARAJ PARIJA MP	DILLIP KUMAR MOHAPATRA	29/2026
253	D-CRLA/228/2026 CRLA/ /	TUKUNA @ PINKU @ BISHNU CHARAN BEHERA MP	BEHARAYA RATNA PANDA	29/2026
254	D-WP(C)/20864/2024 WP(C)/11860/2024	DHRUBA CHARAN BEHERA MP	SRIKAR KUMAR RATH	29/2026
255	D-CRLMC/123/2026 CRLMC/ /	AKRURA MAJHI MP	SURAJ MOHANTY	29/2026
256	D-RSA/464/2026 RSA/ /	KHETRABASI LENKA MP	LAKSHMAN MISHRA	29/2026
257	D-WA/54078/2025 WA/16/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	29/2026
258	D-CRLA/1309/2023 CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI MP	PARTHA SARATHI DAS	30/2026
259	D-CRLMC/129/2026 CRLMC/ /	BIKRAM SWAIN MP	UMAKANTA BARIK	30/2026
260	D-WA/54078/2025 WA/16/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	30/2026
261	D-MACA/157/2026 MACA/ /	PARBATI BARPANDA MP	JAGABANDHU SAHU	30/2026
262	D-WP(C)/20869/2024 WP(C)/11861/2024	SANJAY KUMAR SETHY MP	SRIKAR KUMAR RATH	30/2026
263	D-CRLMC/135/2026 CRLMC/ /	SATYAJIT SAMAL MP	PRAVAT KUMAR MOHANTY	31/2026
264	D-CRLA/40354/2025 CRLA/4/2026	RAJA@RAJ KISHORE DAS MP	ABHAS MOHANTY	31/2026
265	D-WA/113/2026 WA/ /	CEO, URBAN CO OPERATIVE BANK LTD. MP	SUDARSHAN NANDA	31/2026
266	D-WP(C)/20871/2024 WP(C)/11868/2024	PARSHURAM BARIK MP	SRIKAR KUMAR RATH	31/2026
267	D-MACA/157/2026 MACA/ /	PARBATI BARPANDA MP	JAGABANDHU SAHU	31/2026
268	D-MACA/54527/2025 MACA/13/2026	ROJINA SAHOO MP	PRADEEP KUMAR MISHRA	32/2026
269	D-CRLA/40354/2025 CRLA/4/2026	RAJA@RAJ KISHORE DAS MP	ABHAS MOHANTY	32/2026
270	D-WA/54080/2025 WA/17/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	32/2026
271	D-CRLMC/31415/2025 CRLMC/5349/2025	BHAWANI SHANKAR DASH MP	ARUNA NAYAK	32/2026
272	D-WP(C)/38/2026 WP(C)/ /	PRATAP CHANDRA PANIGRAHI MP	AMIT PRASAD BOSE	32/2026
273	D-WP(C)/55112/2025 WP(C)/37814/2025	NIRUPAMA ROUT MP	SUBASH CHANDRA ROUSTRAY	33/2026
274	D-WA/54080/2025 WA/17/2026	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	33/2026
275	D-CRLA/175/2026 CRLA/ /	PURUSOTTAM MOHANTY MP	ANJAN KUMAR BISWAL	33/2026
276	D-CRLMC/38591/2025 CRLMC/5318/2025	TRILOCHANA DIGAL MP		33/2026
277	D-MACA/53873/2025 MACA/12/2026	BHOJARAJ PARIJA MP	DILLIP KUMAR MOHAPATRA	33/2026
278	D-CRLMC/198/2026	SK.SONA	PRAKASH CHANDRA DASH	

279	CRLMC/ / D-WP(C)/32294/2025 WP(C)/22775/2025	MP ASHOK KUMAR SAMANTARAY MP	PRABODHA CHANDRA NAYAK	34/2026
280	D-CRLA/175/2026 CRLA/ /	MP PURUSOTTAM MOHANTY	ANJAN KUMAR BISWAL	34/2026
281	D-MACA/49461/2025 MACA/ /	MP B.M. (LEGAL CLAIMS), EDELWEISS GENERAL INSURANCE COMPANY LTD.	ANIL KUMAR	34/2026
282	D-WA/309/2026 WA/ /	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	34/2026
283	D-MACA/54597/2025 MACA/14/2026	MP MANAGER LEGAL, SBI GENERAL INSURANCE COMPANY LTD., BHUBANESWAR	SOMNATH K. BHUBANESWAR	35/2026
284	D-WA/309/2026 WA/ /	MP STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	35/2026
285	D-CRLA/40416/2025 CRLA/5/2026	MP JAYANANDA SAHU	JAJATI KESHARI KHUNTIA	35/2026
286	D-WP(C)/10/2026 WP(C)/ /	MP RASMIREKHA SENAPATI	SRINIVAS MOHANTY	35/2026
287	D-CRLMC/126/2026 CRLMC/ /	MP NIKHIL PADHI	JAGABANDHU SAHU	35/2026
288	D-CRLMC/34799/2025 CRLMC/4786/2025	MP MANOJ KUMAR SWAIN @ SINI		36/2026
289	D-WP(C)/52022/2025 WP(C)/35987/2025	MP SARAT KUMAR JENA	PRABHU PRASAD MOHANTY	36/2026
290	D-CRLA/40416/2025 CRLA/5/2026	MP JAYANANDA SAHU	JAJATI KESHARI KHUNTIA	36/2026
291	D-MACA/53877/2025 MACA/15/2026	MP SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	36/2026
292	D-WP(C)/52022/2025 WP(C)/35987/2025	MP SARAT KUMAR JENA	PRABHU PRASAD MOHANTY	37/2026
293	D-CRLMC/38255/2025 CRLMC/5287/2025	MP PRASANTA KUMAR KHATUA		37/2026
294	D-CRLA/40602/2025 CRLA/6/2026	MP LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	37/2026
295	D-MACA/53877/2025 MACA/15/2026	MP SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	37/2026
296	D-MACA/53877/2025 MACA/15/2026	MP SARAT CHANDRA DAS	DILLIP KUMAR MOHAPATRA	38/2026
297	D-CRLA/40602/2025 CRLA/6/2026	MP LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	38/2026
298	D-CRLMC/36017/2025 CRLMC/35/2026	MP NEHA JAIN	SASWAT KUMAR ACHARYA	38/2026
299	D-WP(C)/52442/2025 WP(C)/6/2026	MP PURNA CHANDRA SAHOO	BIJAYA KUMAR PARIDA 2	38/2026
300	D-CRLA/40602/2025 CRLA/6/2026	MP LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	39/2026
301	D-MACA/54849/2025 MACA/16/2026	MP SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA	39/2026
302	D-WP(C)/53705/2025 WP(C)/37020/2025	MP MO MATI BHAPUR, NAYAGARH	SAIBRATA RATH	39/2026
303	D-CRLMC/36017/2025 CRLMC/35/2026	MP NEHA JAIN	SASWAT KUMAR ACHARYA	39/2026
304	D-CRLA/40602/2025 CRLA/6/2026	MP LAXMIDHAR MOHAPATRA	BIRAJA PRASAD TRIPATHY	40/2026
305	D-WP(C)/12/2026 WP(C)/ /	MP BISMITA RANI DAS	SRINIVAS MOHANTY	40/2026
306	D-CRLMC/36022/2025 CRLMC/37/2026	MP BABI AGRAWAL	SASWAT KUMAR ACHARYA	40/2026
307	D-MACA/54849/2025 MACA/16/2026	MP SANTOSH KUMAR SAHOO	PRADEEP KUMAR MISHRA	40/2026
308	D-CRLMC/36022/2025 CRLMC/37/2026	MP BABI AGRAWAL	SASWAT KUMAR ACHARYA	41/2026
309	D-MACA/52709/2025 MACA/ /	MP CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.	SUBIN CHOLROY	41/2026

310	D-CRLA/40739/2025 CRLA/8/2026	NIRANJAN @ NEREI DAS MP	DIBYA JYOTI SAHOO	41/2026
311	D-WP(C)/47/2026 WP(C)/ /	AMRIT LAL SAHU @ SAHOO MP		41/2026
312	D-MACA/198/2026 MACA/ /	PRATIMA PRADHAN MP	PABITRA KUMAR NAYAK	42/2026
313	D-WP(C)/49/2026 WP(C)/ /	MANAS KUMAR MOHANTA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	42/2026
314	D-CRLMC/37784/2025 CRLMC/40/2026	SHIVAM RAY MP	AMRITA MISHRA	42/2026
315	D-CRLA/40739/2025 CRLA/8/2026	NIRANJAN @ NEREI DAS MP	DIBYA JYOTI SAHOO	42/2026
316	D-WP(C)/16/2026 WP(C)/ /	NIRANJAN BHOI MP	SRINIVAS MOHANTY	43/2026
317	D-CRLA/292/2026 CRLA/ /	PURUSOTTAM PRADHAN MP	RUCHI RAJGARHIA	43/2026
318	D-CRLMC/37784/2025 CRLMC/40/2026	SHIVAM RAY MP	AMRITA MISHRA	43/2026
319	D-MACA/54032/2025 MACA/17/2026	ORIENTAL INSURANCE COMPANY LTD.,SONBHA PHROY MP		43/2026
320	D-CRLMC/40422/2025 CRLMC/44/2026	SANATAN NAIK MP	ASHOK DAS	44/2026
321	D-WP(C)/22313/2025 WP(C)/15873/2025	M/S RATNAVATI DEVELOPERS PVT.LTD., MP	BBSRNTA KUMAR DASH, BISHNU PRASAD SARANGI,GAYN SURUP S	44/2026
322	D-MACA/54852/2025 MACA/18/2026	DIGAMBAR SAHU@DIGAMBER MP	PABITRA KUMAR NAYAK	44/2026
323	D-WP(C)/61/2026 WP(C)/ /	RAJ KUMAR BAHETI MP	JAJATI KESHARI KHUNTIA	45/2026
324	D-CRLMC/39792/2025 CRLMC/48/2026	FARAZ KHAN MP	BIJAYA KUMAR RAGADA	45/2026
325	D-MACA/54372/2025 MACA/19/2026	SASMITA SAMAL MP	DEBASISH PATNAIK	45/2026
326	D-WP(C)/37536/2025 WP(C)/26466/2025	AMOD CHANDRA BISWAL MP	SMITA RANJAN PATNAIK	46/2026
327	D-MACA/54372/2025 MACA/19/2026	SASMITA SAMAL MP	DEBASISH PATNAIK	46/2026
328	D-CRLMC/261/2026 CRLMC/ /	PRAHALLAD PALLAI @ PRAHALA PALLADM SWARUP MP		46/2026
329	D-MACA/204/2026 MACA/ /	NIRANJAN NAIK MP	KALPATARU PANIGRAHI	47/2026
330	D-WP(C)/72/2026 WP(C)/ /	BINOD KUMAR NAYAK MP	PABITRA KUMAR NAYAK	47/2026
331	D-CRLMC/283/2026 CRLMC/ /	AMIT CHOUDHARY MP	BISHNU PRASAD PRADHAN	47/2026
332	D-WP(C)/52863/2025 WP(C)/60/2026	RAMESWAR SAHU MP	PRASHANTA KUMAR NAYAK	48/2026
333	D-CRLMC/287/2026 CRLMC/ /	GYANA RANJAN PATRA MP	BISWAJIT NAYAK	48/2026
334	D-MACA/54853/2025 MACA/21/2026	BABAJI CHARAN SAHOO MP	PRADEEP KUMAR MISHRA	48/2026
335	D-MACA/55221/2025 MACA/20/2026	PRAKASH DAS MP	DEBASISH PATNAIK	49/2026
336	D-WP(C)/74/2026 WP(C)/ /	SARALA NAYAK MP	PABITRA KUMAR NAYAK	49/2026
337	D-CRLMC/300/2026 CRLMC/ /	BASANTA BISOI MP	BIJAYA KUMAR MISHRA	49/2026
338	D-MACA/55221/2025 MACA/20/2026	PRAKASH DAS MP	DEBASISH PATNAIK	50/2026
339	D-WP(C)/80/2026 WP(C)/141/2026	KALPANA SAHU MP	NIRANJAN LENKA	50/2026
340	D-CRLMC/307/2026 CRLMC/ /	SUKHALATA NAYAK MP	SOUBHAGYA SUNDAR DAS	50/2026
341	D-WP(C)/81/2026	CHAUBAN BHAISAL	BISWABIHARI MOHANTY	

	WP(C)/ /	MP		51/2026
342	D-MACA/353/2019 MACA/353/2019	ORIENTAL INSURANCE CO.LTD. MP		51/2026
343	D-MACA/55015/2025 MACA/22/2026	KALYANI BEHERA MP	DURGA CHARAN DEY	52/2026
344	D-WP(C)/53996/2025 WP(C)/37663/2025	INDRAJIT MAHANTA MP	ARIJEET MISHRA	52/2026
345	D-MACA/48643/2025 MACA/23/2026	THE D.M., LIBERTY GENERAL INSURANCE COMPANY LIMITED, TELENGANA MP		53/2026
346	D-WP(C)/54633/2025 WP(C)/51/2026	SIBA SANKAR PATRO MP	ALOK KUMAR PANDA	53/2026
347	D-MACA/46948/2025 MACA/ /	MANORAMA JENA MP	SUBHASIS MOHAPATRA	54/2026
348	D-WP(C)/52763/2025 WP(C)/64/2026	HDB FINANCIAL SERVICES LTD., BHUBANESHWAR MP	NEELANRANJAN KHATUA	54/2026
349	D-WP(C)/53470/2025 WP(C)/68/2026	JYOTIMADHABA GADANAYAK MP	NIRAJ KUMAR SETHI	55/2026
350	D-MACA/48643/2025 MACA/23/2026	THE D.M., LIBERTY GENERAL INSURANCE COMPANY LIMITED, TELENGANA MP		55/2026
351	D-WP(C)/53113/2025 WP(C)/69/2026	NIRANJAN PRADHAN MP	ABHISEK MOHANTY	56/2026
352	D-MACA/55170/2025 MACA/24/2026	SHYAMSUNDAR BESAN MP	PRADEEP KUMAR MISHRA	56/2026
353	D-WP(C)/40560/2025 WP(C)/30376/2025	DIVISIONAL RAILWAY MANAGER EAST COAST RAILWAY, KHAMRUIA MP	MOHAPATRA, S.P.C	57/2026
354	D-MACA/43009/2025 MACA/ /	PRASANTA KUMAR NANDA MP	SUBHASIS MOHAPATRA	57/2026
355	D-MACA/55170/2025 MACA/24/2026	SHYAMSUNDAR BESAN MP	PRADEEP KUMAR MISHRA	58/2026
356	D-WP(C)/110/2026 WP(C)/ /	MANAS KUMAR JENA MP	PRASANTA KUMAR SATAPATHY	58/2026
357	D-MACA/50536/2025 MACA/25/2026	THE MANAGER, LEGAL (T.P. CLAIM), NATIONAL MODERNIZATION CORPORATION, BBSR MP		59/2026
358	D-WP(C)/17326/2017 WP(C)/17326/2017	DAMODAR PRADHANI MP	M/S.DEVASHIS PANDA	59/2026
359	D-MACA/55171/2025 MACA/26/2026	SARASWATI YADAV MP	PRADEEP KUMAR MISHRA	60/2026
360	D-WP(C)/20/2026 WP(C)/ /	SUDHIR KHSYATRI MP	SRINIVAS MOHANTY	60/2026
361	D-MACA/55171/2025 MACA/26/2026	SARASWATI YADAV MP	PRADEEP KUMAR MISHRA	61/2026
362	D-WP(C)/52716/2025 WP(C)/36187/2025	RANJIT KUMAR DASH MP	AMIYA KUMAR CHHATOI	61/2026
363	D-WP(C)/52716/2025 WP(C)/36187/2025	RANJIT KUMAR DASH MP	AMIYA KUMAR CHHATOI	62/2026
364	D-MACA/54860/2025 MACA/27/2026	BHAKTI PRASANNA BARAL MP	PRADEEP KUMAR MISHRA	62/2026
365	D-WP(C)/54216/2025 WP(C)/52/2026	SURAJ KUMAR BEHERA MP	SURYAKANTA DWIBEDI	63/2026
366	D-MACA/335/2026 MACA/ /	BHABISHYA BHOI MP	DEBASISH PATNAIK	63/2026
367	D-MACA/346/2026 MACA/ /	BHABISHYA BHOI MP	DEBASISH PATNAIK	64/2026
368	D-WP(C)/54241/2025 WP(C)/ /	MINA BHATTA MP	AMIYA KUMAR MOHANTY	64/2026
369	D-WP(C)/54491/2025 WP(C)/76/2026	M/S. ORISSA CONCRETE PRODUCTS (P) LIMITED, BBSR MP	ANURASAD BOSE	65/2026
370	D-MACA/36521/2025 MACA/28/2026	SABITA BAL MP	KAPILA CHARAN NAYAK	65/2026
371	D-MACA/36521/2025 MACA/28/2026	SABITA BAL MP	KAPILA CHARAN NAYAK	66/2026
372	D-WP(C)/54125/2025 WP(C)/37270/2025	PADMARANI NAYAK MP	SUSANTA SEKHAR MOHAPATRA	66/2026

373	D-MACA/53779/2025 MACA/29/2026	GUMESH MALLICK MP	BISHNU BRATA SINGH	67/2026
374	D-WP(C)/21/2026 WP(C)/ /	BHUMISUTA SUNANI MP	SRINIVAS MOHANTY	67/2026
375	D-WP(C)/123/2026 WP(C)/ /	KUNI PRADHAN MP	SHANTI PRAKASH MOHANTY	68/2026
376	D-MACA/53779/2025 MACA/29/2026	GUMESH MALLICK MP	BISHNU BRATA SINGH	68/2026
377	D-MACA/426/2026 MACA/ /	SOUMYA PRIYADARSINI PAL @ SOMYA PRADHAN MP	PRADHAN SARIPAL	69/2026
378	D-WP(C)/127/2026 WP(C)/ /	MANOJ KUMAR PRADHAN MP	PRAKASH KUMAR MISHRA	69/2026
379	D-MACA/431/2026 MACA/ /	PANCHANAN BEHERA MP	BHAGIRATHI DASH	70/2026
380	D-WP(C)/126/2026 WP(C)/ /	SUNYA MANGARAJ MP	PRAKASH KUMAR MISHRA	70/2026
381	D-MACA/431/2026 MACA/ /	PANCHANAN BEHERA MP	BHAGIRATHI DASH	71/2026
382	D-WP(C)/128/2026 WP(C)/ /	HEMARAJ SAHU MP	PRAKASH KUMAR MISHRA	71/2026
383	D-WP(C)/22/2026 WP(C)/ /	SATYA RANJAN DAS MP	SRINIVAS MOHANTY	72/2026
384	D-WP(C)/131/2026 WP(C)/ /	RANJENDRA GADATIA MP	PRAKASH KUMAR MISHRA	73/2026
385	D-WP(C)/46565/2025 WP(C)/33013/2025	BHOLANATH SAHOO MP	RANJAN KUMAR ROUT	74/2026
386	D-WP(C)/136/2026 WP(C)/ /	RAJIB MAJHI MP	PRAKASH KUMAR MISHRA	75/2026
387	D-WP(C)/135/2026 WP(C)/ /	CHANDRAKANTI MEHER MP	PRAKASH KUMAR MISHRA	76/2026
388	D-WP(C)/138/2026 WP(C)/ /	RANJIT KUMAR SAHU MP	PRAKASH KUMAR MISHRA	77/2026
389	D-WP(C)/140/2026 WP(C)/ /	RUNA MAHAKUD MP	PRAKASH KUMAR MISHRA	78/2026
390	D-WP(C)/141/2026 WP(C)/ /	KAIBALYA SAHU MP	UPENDRA KUMAR SAMAL	79/2026
391	D-WP(C)/143/2026 WP(C)/ /	PRATIMA MOHARANA MP	KOUSIK ANANDA GURU	80/2026
392	D-WP(C)/23/2026 WP(C)/ /	SRINIBAS BEHERA MP	SRINIVAS MOHANTY	81/2026
393	D-WP(C)/145/2026 WP(C)/ /	LAXMIDHAR SAHU MP	UPENDRA KUMAR SAMAL	82/2026
394	D-WP(C)/150/2026 WP(C)/ /	BRAHMANANDA DAS MP	SAMEER KUMAR DAS	83/2026
395	D-WP(C)/152/2026 WP(C)/ /	DEBASIS NANDI MP	BHABANI PRASAD MOHANTY	84/2026
396	D-WP(C)/7735/2023 WP(C)/7735/2023	KULAMANI SAHOO MP	PRASANTA KUMAR DAS	85/2026
397	D-WP(C)/7735/2023 WP(C)/7735/2023	KULAMANI SAHOO MP	PRASANTA KUMAR DAS	86/2026
398	D-WP(C)/24/2026 WP(C)/ /	DHARITRI SAHU MP	SRINIVAS MOHANTY	87/2026
399	D-WP(C)/18525/2015 WP(C)/18525/2015	DINESH KU.AGARWAL MP	M/S.SANJAY KUMAR SAMANTARAY	88/2026
400	D-WP(C)/18525/2015 WP(C)/18525/2015	DINESH KU.AGARWAL MP	M/S.SANJAY KUMAR SAMANTARAY	89/2026
401	D-WP(C)/18525/2015 WP(C)/18525/2015	DINESH KU.AGARWAL MP	M/S.SANJAY KUMAR SAMANTARAY	90/2026
402	D-WP(C)/156/2026 WP(C)/ /	MANORANJAN PANDA MP	ANUPAM DASH	91/2026
403	D-WP(C)/54886/2025 WP(C)/91/2026	SUJATA PRIYADARSHINI MP	GYANA RANJAN MAHAPATRA	92/2026
404	D-WP(C)/158/2026	M/S RAJEEB KUMAR PATRA, MAYURBHANSHRIMAN ARPIT MOHANTY		

	WP(C)/ /	MP		93/2026
405	D-WP(C)/44737/2025 WP(C)/93/2026	ABHIMANYU PRADHAN MP	ADHIRAJ MOHANTY	94/2026
406	D-WP(C)/162/2026 WP(C)/ /	SUDHANSU BEHERA MP	ASHWINI KUMAR DAS	95/2026
407	D-WP(C)/167/2026 WP(C)/ /	MAA GRAMESWARI GRAM COMMITTEE, MP	SHREKANT MOHANTY	96/2026
408	D-WP(C)/165/2026 WP(C)/ /	ANADI CHARAN NATH MP	PRASANTA KUMAR SATAPATHY	97/2026
409	D-WP(C)/52752/2025 WP(C)/96/2026	HDB FINANCIAL SERVICE LTD.,BHUBANESHWAR MP	SWAMI RANJAN KHATUA	98/2026
410	D-WP(C)/31958/2025 WP(C)/22332/2025	SUSANTA MOHAPATRA MP	DEEPALI MAHAPATRA	99/2026
411	D-WP(C)/31958/2025 WP(C)/22332/2025	SUSANTA MOHAPATRA MP	DEEPALI MAHAPATRA	100/2026
412	D-WP(C)/185/2026 WP(C)/ /	BAIDHAR PANIGRAHI MP	SUKANTA KUMAR NAYAK (2)	101/2026
413	D-WP(C)/33302/2025 WP(C)/24380/2025	MADHABANANDA OJHA MP	SHIVSANKAR MOHANTY	102/2026
414	D-WP(C)/19983/2024 WP(C)/11457/2024	THE GENERAL MANAGER (ADMN.) M/S. OSRITCAB MP	ABHIRIPATHY	103/2026
415	D-WP(C)/25/2026 WP(C)/ /	SNIGDHA PATRA MP	RANJAN KUMAR ROUT	104/2026
416	D-WP(C)/19983/2024 WP(C)/11457/2024	THE GENERAL MANAGER (ADMN.) M/S. OSRITCAB MP	ABHIRIPATHY	105/2026
417	D-WP(C)/188/2026 WP(C)/ /	KUMUDINI SAHOO MP	SANJAY KUMAR SAMANTARAY	106/2026
418	D-WP(C)/53880/2025 WP(C)/94/2026	M/S ALOK KUMAR NAYAK MP	JANAKALAYANA MOHANTY	107/2026
419	D-WP(C)/188/2026 WP(C)/ /	KUMUDINI SAHOO MP	SANJAY KUMAR SAMANTARAY	108/2026
420	D-WP(C)/101/2026 WP(C)/ /	RAJKISHORE MALIK MP	SIDHESWAR MALLIK	109/2026
421	D-WP(C)/193/2026 WP(C)/ /	SHUBHAM SERVICE INTERNATIONAL, BBSR MP	RUTOSH ROUT	111/2026
422	D-WP(C)/102/2026 WP(C)/ /	JAGYENSWAR NAIK MP	PRABODHA CHANDRA NAYAK	112/2026
423	D-WP(C)/55308/2025 WP(C)/95/2026	U.AJAYA KUMAR DORA MP	NIHAL RATH	113/2026
424	D-WP(C)/420/2016 WP(C)/420/2016	NIMAI CHARAN ROURAY MP	M/S.SOMANATH MISHRA	114/2026
425	D-WP(C)/55413/2025 WP(C)/101/2026	ANANTA CHARAN DAS MP	PRASHANTA KUMAR DAS	115/2026
426	D-WP(C)/50897/2025 WP(C)/36542/2025	KAMALA JENA MP		116/2026
427	D-WP(C)/36608/2025 WP(C)/25256/2025	M/S.SAI PLUS TWO SCIENCE RESIDENTIAL, MP	SOMANATH MISHRA	117/2026
428	D-WP(C)/49362/2025 WP(C)/34719/2025	M/S S.K PLASTICS MP	SURESH CHANDRA DASH	118/2026
429	D-WP(C)/14211/2025 WP(C)/10640/2025	UNION OF INDIA MP	AMITAV DAS	119/2026
430	D-WP(C)/209/2026 WP(C)/ /	RAJESH KUMAR GIRI MP	SRIKANT MAHUNTA	120/2026
431	D-WP(C)/5007/2015 WP(C)/5007/2015	DEVENDRA KU.CHAWLA MP	MR.S.P.MISHRA (SR. ADV.), M/S.SOUMYA MISHRA	121/2026
432	D-WP(C)/5007/2015 WP(C)/5007/2015	DEVENDRA KU.CHAWLA MP	MR.S.P.MISHRA (SR. ADV.), M/S.SOUMYA MISHRA	122/2026
433	D-WP(C)/216/2026 WP(C)/ /	SNEHALATA NAYAK MP	MANAS KUMAR CHAND	123/2026
434	D-WP(C)/45331/2025 WP(C)/31675/2025	BANDANA DAS MP	BISWABIHARI MOHANTY	124/2026
435	D-WP(C)/46334/2025 WP(C)/32321/2025	MANASIBALA NAYAK MP	SUBRATA MISHRA	125/2026

436	D-WP(C)/54993/2025 WP(C)/84/2026	RANJAN KUMAR PATNAIK MP	KANANBALA ROY CHOUDHURY	126/2026
437	D-WP(C)/51496/2025 WP(C)/35674/2025	CANARA BANK,BANGALURU MP	GOREKHANATH DAS	127/2026
438	D-WP(C)/225/2026 WP(C)/ /	BIDYULATA BEHERA MP	MANAS KUMAR CHAND	128/2026
439	D-WP(C)/228/2026 WP(C)/ /	LIPISA KUMARI TANTI MP	BIVUDATTA CHALAN	129/2026
440	D-WP(C)/49594/2025 WP(C)/34430/2025	MAHAVIR SHG, CUTTACK MP	DILLIP KUMAR RAY	130/2026
441	D-WP(C)/49573/2025 WP(C)/34502/2025	MAA TARINI SHG, CUTTACK MP	DILLIP KUMAR RAY	131/2026
442	D-WP(C)/234/2026 WP(C)/ /	SREEHARIPRIYA NAYAK MP	BIVUDATTA CHALAN	132/2026
443	D-WP(C)/236/2026 WP(C)/ /	SAMIR PARIDA MP	PRAVAT KUMAR NAYAK	133/2026
444	D-WP(C)/108/2026 WP(C)/ /	DIKESHWARI MAJHI MP	SUDEEP KUMAR SARANGI	134/2026
445	D-WP(C)/243/2026 WP(C)/ /	KRUSHNA CHANDRA NAYAK MP	BANSHIDHAR SATAPATHY	135/2026
446	D-WP(C)/261/2026 WP(C)/ /	SURYA KANTA NANDA MP	SAPAN KUMAR LENKA	136/2026
447	D-WP(C)/14548/2016 WP(C)/14548/2016	DUSMANTA SAMAL MP		137/2026
448	D-WP(C)/47335/2025 WP(C)/32977/2025	BISWA RANJAN DHAL MP		138/2026
449	D-WP(C)/55212/2025 WP(C)/112/2026	SASMITA SETHI MP	JAGAMOHAN PATTANAİK	139/2026
450	D-WP(C)/270/2026 WP(C)/ /	RANJU @ MANJU DEVI SINGHAL MP	OM SWARUP	140/2026
451	D-WP(C)/55322/2025 WP(C)/117/2026	RANJIT MOHANTY MP	ARIJEET MISHRA	141/2026
452	D-WP(C)/21635/2011 WP(C)/21635/2011	DAMODAR JEW THAKUR MP	M/S.PRAFULLA KU.KAR, M/S N.K.SAHU, B.SWAIN, S.SAHU, S.S.SAHU	142/2026
453	D-WP(C)/21635/2011 WP(C)/21635/2011	DAMODAR JEW THAKUR MP	M/S.PRAFULLA KU.KAR, M/S N.K.SAHU, B.SWAIN, S.SAHU, S.S.SAHU	143/2026
454	D-WP(C)/288/2026 WP(C)/ /	RENUBALA SWAIN MP	DURGA CHARAN DEY	144/2026
455	D-WP(C)/289/2026 WP(C)/ /	SANATAN SAHOO MP	BIKRAM KESHARI SENDHA	145/2026
456	D-WP(C)/291/2026 WP(C)/ /	PURNA CHANDRA MOHARANA MP	SUBRATAMISHRA	146/2026
457	D-WP(C)/55001/2025 WP(C)/89/2026	RAJESH ARJUN SUKHEJA MP	SAHASRANSU SOURAV	147/2026
458	D-WP(C)/3256/2025 WP(C)/2544/2025	LINGARAJ SAHOO MP	SUKANTA KUMAR DALAI	148/2026
459	D-WP(C)/52610/2025 WP(C)/120/2026	RASHIMI REKHA MOHANTY MP	KISHORE KUMAR MISHRA	149/2026
460	D-WP(C)/54189/2025 WP(C)/123/2026	KAILASHA PRADHAN MP	ASHOK KUMAR MOHAPATRA	150/2026
461	D-WP(C)/320/2026 WP(C)/ /	RAM PRASAD MOHANTY MP	CHANDAN SAMANTARAY	151/2026
462	D-WP(C)/41171/2025 WP(C)/29134/2025	PRAKASH KUMAR JENA MP	MANOJ KUMAR PANDA	152/2026
463	D-WP(C)/333/2026 WP(C)/ /	LITU GOUDA MP	NIHAL RATH	153/2026
464	D-WP(C)/338/2026 WP(C)/ /	BISWA RANJAN MOHARANA MP	NIHAL RATH	154/2026
465	D-WP(C)/344/2026 WP(C)/ /	BHABANI SANKAR SWAIN MP	NIHAL RATH	155/2026
466	D-WP(C)/8251/2009 WP(C)/8251/2009	LAXMI SUNA MP	M/S.N.C.PATI,M/S.NARESH CH. JENA,B.D.PANDA	156/2026
467	D-WP(C)/362/2026	PARBATI MAJHI	BIBHUTI BHUSAN SWAIN	

	WP(C)/ /	MP		157/2026
468	D-WP(C)/55467/2025 WP(C)/127/2026	PADMINI BALA MP	BISWA PRAKASH DHAL	158/2026
469	D-WP(C)/42887/2024 WP(C)/25823/2024	FAKIR MOHAN EDUCATIONAL CHARITABLE TRUST, ADADESWAR MP	DEVIPUSPA DAS	159/2026
470	D-WP(C)/380/2026 WP(C)/ /	PRAMOD KUMAR PANDA MP	PRAVASH CHANDRA JENA	160/2026
471	D-WP(C)/382/2026 WP(C)/ /	BISWAJIT BEHERA MP	BHARAT BHUSAN ROUTRAY	161/2026
472	D-WP(C)/389/2026 WP(C)/ /	BIKRAM KESHARI MALLA MP	SAIBRATA RATH	162/2026
473	D-WP(C)/15366/2022 WP(C)/15366/2022	PRAMOD KUMAR JENA MP	BIBEKANANDA BHUYAN	163/2026
474	D-WP(C)/395/2026 WP(C)/ /	SARBESWAR MOHAPATRA MP	SHIBANI SHANKAR PRADHAN	164/2026
475	D-WP(C)/52634/2025 WP(C)/146/2026	REETANJALI SAHOO MP	BIVUDATTA CHALAN	165/2026
476	D-WP(C)/402/2026 WP(C)/ /	PARWANA PARBIN MP	PRADEEP KUMAR MOHANTY	166/2026
477	D-WP(C)/408/2026 WP(C)/ /	PRATIGNYA SWAIN MP	GYANA RANJAN SETHI	167/2026
478	D-WP(C)/405/2026 WP(C)/ /	NAKULA SAHOO MP	NIRANJAN LENKA	168/2026
479	D-WP(C)/415/2026 WP(C)/ /	DIBYA RANJAN MOHANTY MP	NIRANJAN LENKA	169/2026
480	D-WP(C)/416/2026 WP(C)/ /	B.MANOJ KUMAR PATRO MP	PRATIK DASH	170/2026
481	D-WP(C)/55183/2025 WP(C)/138/2026	ALISHA MOHAPATRA MP	KUNAL KUMAR SWAIN	171/2026
482	D-WP(C)/425/2026 WP(C)/ /	JIBAN JYOTI SETHI MP	GYANA RANJAN SETHI	172/2026
483	D-WP(C)/434/2026 WP(C)/ /	SANDIP KUMAR AGARWAL MP	AKSHAYA KUMAR SAHOO	173/2026
484	D-WP(C)/363/2026 WP(C)/ /	THE ASSESSING OFFICER CUM ASST MANAGER, SURESH CHANDRA DAS MP	AKSHAYA KUMAR SAHOO	174/2026
485	D-WP(C)/54708/2025 WP(C)/145/2026	SITAMANI SAHOO MP	KUNAL KUMAR SWAIN	175/2026
486	D-WP(C)/467/2026 WP(C)/ /	DHIRENDRA KUMAR PANI MP	SHIVSANKAR MOHANTY	176/2026
487	D-WP(C)/50959/2025 WP(C)/148/2026	RAJIV NAYAN CHOUDHARY MP	DEVAVRAT DEVESH	177/2026
488	D-WP(C)/468/2026 WP(C)/ /	SAGAR BEHERA MP	DR. BINODA KUMAR MISHRA	178/2026
489	D-WP(C)/367/2026 WP(C)/ /	GAYATRI RAY MP	ATUL TRIPATHY	179/2026